vacancy caused by the appointment of Shri Sukhdev Prasad as Deputy Minister and do communicate to this House the name of the member so elected by Rajya Sabha to the Committee."

I am to request that the concurrence of Rajya Sabha in the said motion, and also the name of the member of Rajya Sabha *so elected*, may be communicated *to* this House."

MR. DEPUTY CHAIRMAN: The House stands adjourned till 2.00 P.M.

The House then adjourned for lunch at seven minutes past one of the clock.

The House reassembled after lunch at two of the clock, MR. DEPUTY CHAIRMAN in the Chair.

# MOTION OF THANKS ON THE PRESIDENT'S ADDRESS—contd.

SHRI N. JOSEPH (Andhra Pradesh): Mr. Deputy Chairman, Sir, the other day I was speaking about the part being played by the integrationists. The integrationists are issuing provocative statements that all the Backward and Scheduled Castes are not in the movement. Sir, we know that all the Scheduled Castes and Backward Classes voted for the Congress in the last general elections and it is because of their complete support and cooperation that these people could be elected with huge majority. Of course, we know that all the rich reactionary people and the parties like Jana Sangli and the Swatantra voted against the Congress Party at that time. In spite of all this, these people could come out successfully with a thumping majority and the other parties who opposed Congress are in a minority. If all these poor people are not for separation, then why these

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people are afraid of going to their constituencies. They sat here for all these three months and issued provocative statements and none of these M.Ps. and M.L.As. who are for integration, could go to their constituencies. It means that they knew that all the people are for separation and there is none to support their cause of integration. They are sitting here and misguiding the central leaders saying that the people are not with the separation movement. It is not a fact. They wanted to prove that it is not a people's movement. It is known to all the people who have seen this movement in Andhra as to what it is in Andhra.

They have also been alleging that the agitators are getting funds from foreign sources and other rich sources. That also is not a fact. Ever so many organisations which are fighting for separation wanted to come to Delhi to explain their stand as to why they demand separation of Members of Parliament and Central leaders-the reasons for their fighting-but they could not come to Delhi because they are not having sufficient money to come at least once. But those people who are sitting in M.L.As, Hyderabad—the who are supporting integration-for four or five months are flying off and on to Delhi from Hyderabad and from Hyderabad to Delhi not once but several times. Where are they getting the money from ? So, it is not a good argument to say that these people are getting money from these sources and those people are getting money from those sources. It is not a fact. They are not getting any money from any foreign sources. It is not good on the part of the Government and these people to say that foreign elements are free to act as they like in our country which is imbibed with a national spirit.

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## [Shri N. Joseph]

These people say that they are integrationists but I am sorry to see these people calling themselves integrationists. None of them was able to issue any statement or give any reasons as to why they are for integration. Could they give one reason, either on paper or from the platform, why they stand for integration ? While the separatists are giving so many statements in the papers and from the platform about the reasons for separation ? Why should they speak against separation without explaining the benefits or advantages that Andhras and Telenganas should have integration ? I am sorry to see them calling themselves as integrationists without coming forward with reasons as to why they stand for integration.

Mr. Gupta, the other day, said that the people fighting for separation were counterrevolutionaries. Where is a revolution in Andhra to call this a counter-revolution ? There are about 25,000 workers in Guntur town in the tobacco industry and many of them are associated with the unions which are affiliated to the AITUC led by the CPI people. Then, when 25,000 people are there, why could not the CPI people hold a meeting supporting integration? They tried their best to hold a meeting in support of integration but they could not do so.

## SHRI BRAHMANANDA PANDA (Orissa): Now that the trains are leaving, specially goods trains with Guntur tobacco...

SHRI N. JOSEPH: Even with these 25,000 people who have elected him as an M.L.As from the CPI, Mr. Sri Krishna could not stand in Guntur and ran away to Hyderabad. When these people were there, why should he leave Guntur and run away to Hyderabad? So, it means

that these 25,000 people are not for integration as the CPI wants. Therefore, they could not find a shelter there.

And, Sir, there are about 7,000 workers in Chirala, associated with the unions controlled by the Communist Party. They tried their best there also to hold a meeting in support of integration, but in spite of that they could not hold even one meeting there. So, this cannot be called a counterrevolution. This is a spontaneous movement with a desire for separation; it is a people's movement.

Again, they say it is a landlords' movement. How is it a landlords' movement when the poor people know that the Bill is not for them but for the landless ? The ex-Chief Minister, whose slogan was 18 acres of wet land and 27 acres of dry land, suddenly changed his slogan and introduced a Bill enhancing the limit of wet land to 27 acres and that of dry land to 54 acres. In that case, where is the land to distribute to the poor ? It is naturally the poor people who have a grouse against the ex-Chief Minister for suddenly bringing in the Bill enhancing the limit and thus putting an end to the aims and aspirations of the poor people in Andhra. In the end I say that the majority of the MLAs, MPs and the people both in Andhra and Telen-gana wanted separation and actually there was a general existence of separation in all branches, in Budget, in services, in the appointment of officials. In almost all branches of life there is separation, and when that is so, why not accede to legal separation.

I will appeal to the House and to the Central leaders to see that separation is given to Andhra Pradesh.

[26 FEBRUARY 1973]

श्री गंगाशरण सिंह (नाम-निर्देशित) : जनाब डिपुटी चेयरमैन साहब, यों तो राष्ट्रपति का अभि-भाषण प्रत्येक वर्ष संसद् के सत्न के प्रारम्भ में होता है, लेकिन इस वर्ष का अभिभाषण एक विशेष परिस्थिति में हुआ और इसीलिए उससे हमारी और देश की आगाएं बहुत थीं। स्वतंत्रता के 25 वर्ष बाद जब हम रजत जयन्ती मना रहे हैं, उसके बाद राष्ट्रपति का जो अभिभाषण हन्ना, उससे ऐसी ब्राकांक्षा थी, ब्राशा थी, यह ब्रवेक्षा थी कि उन पच्चीस वर्षों का कुछ लेखा-जोखा उसमें होगा स्रौर उसके साधार पर आगे के लिए भी कुछ दिशा-निर्देश होगा, कुछ प्रेरणा मिलेगो। मैं अत्यन्त विनम्रतः, किन्तु दु:ख के साथ कहना चाहता हूं कि अभिमायण सुनने के बाद यह आणा पूरी नहीं हुई, निराया हुई झौर लगा कि उससे कोई ऐसी प्रेरणा नहीं मिली, जिस प्रेरणा के चलते ग्रागे कोई गतिणीलता आए।

महोदय, बहुत से विषय ऐसे हैं जिनका राष्ट्रपति के अभिभाषण में उल्लेख किया गया है, लेकिन दिशा-निर्देश नहीं किया गया है। राष्ट्रपति से अभिभाषण में सिर्फ इसी की अपेक्षा नहीं होती है कि बह कुछ विषयों की तालिका बना दें, उनसे अपेका यह भी रखी जाती है कि जिन विषयों का वह उल्लेख कर रहे हैं, उनके सम्बंध में दिशा-निर्देश भी करेंगे। किसी विषय को जीजिए, शिक्षा को ले लोजिए। मैं सप्रजता हं 25 वर्षों में शिक्षा की जो दुर्गति हुई है वैसी दुर्गति शायद ही किसी स्रौर चीज की हुई हो। जिस शिवा के कार्यक्रम को ग्राजादी के पहले ब्रिटिश सरकार ने बनाया वा, उसमें पैवंद लगाए गए, नतीजा यह हुआ है कि हम जो सामाजिक परिवर्तन करना चाहते हैं, ग्रायिक परिवर्तन करना चाहते हैं, शासन में जो मुधार लाना चाहते हैं, उसके लिए हमारी शिक्षा की बनियाद है वह जो ज्यों की त्यों पहले की तरह बनी हुई है कारगर नहीं हो सकती। उसे बदलना चाहिए, लेकिन उसमें पैबंद लगाए जाते हैं, अगेर में समझता हं, इस बात को नितांत आवश्यकता है कि हमारी शिक्षा के मुलभूत सिद्धांतों में, उसके कार्यक्रम में, उसके सम्बंध की नीति में आमूल परिवर्तन किया जाए। एक ओर हमारे हो रहा है? ग्राज बहुत से क्षेत्रों में ग्राप यह पाते

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ग्रेजुएटों की संख्या बढ़ रही है, पढे-लिखे लोगों की संख्या बढ़ रही है, और दूसरी ओर उसके अनुपात में बेकारों की संख्या भी बढ़ती जा रही है। हमारे हर क्षेत में विरोधाभास है। एक और हजारों इंजीनियर बेकार हैं, दूसरी तरफ गांवों में चले जाइए, वहां विजली खराब हो जाती है, पानी का नलकूप ख़राब हो जाता है, ट्रैक्टर खराब हो जाता है, तो उसकी मरम्मत करने वाला आदमी नहीं मिलता और गांव के लोगों को परेशानी उठानो पड़ती है। इस तरह एक एनाकीं कहिए या इस तरह का बिना नमझ-बझ के हनारा जो विकास हम्रा है, उस विकास के चलते जितना लाभ हुआ है, उससे हानी भी कम नहीं हुई है। इसलिए मेरा तो कहना यह है कि सबसे पहले शिका के क्षेत्र में आमूल परिवर्तन करना चाहिए झीर इस बात का ख़याल रखना चाहिए कि आज की णिक्षा ज्ञान के साथ-साथ ग्रर्थकारी होनी चाहिए, उसको उपयोगी भी होनी चाहिए। मैं तो समझता हं कि बहुत से नौजवानों को अगर आज शिक्षा नहीं देकर वैसे ही छोड़ दिया जाए तो वे गांवों में और अपने खेत खलिहानों में ज्यादा अच्छा काम कर सकेंगे। आज के पढ़े-लिखे लोग कुसीं का ही काम चाहते हैं, उसका नतीजा यह है कि दूसरे काम करने में उनको संकोच होता है शिक्षा के सम्बंध में अभिभाषण में जो लिखा गया है वह एक प्रकार से आधा वाक्य है कि सामाजिक परिवर्तन झौर आर्थिक विकास के झाधार पर झागे की शिक्षा के बारे में पंचवर्षीय योजना में कुछ कदम उठाएंगे। मैं यह उम्मीद करता वा कि शिक्षा जो सबसे ग्रावश्यक विषय है, उसकी रूप रेखा ज्यादा स्पष्ट होती, दिना ग्रौर उसका रूप ज्यादा निर्दिष्ट होता। जहां तक बच्चों के काम का सवाल है, अभी हाल तक उस दिशा में प्राय: कुछ नहीं किया गया। पिछले कुछ वर्षों से कुछ काम शहर हुआ है, नहीं तो प्रो-स्कूल स्टेज के जो बच्चे हैं, स्कूल में जाने के पहले की उम्र के जो बच्चे होते हैं, उनके सम्बंध में कभी कोई ग्रांट दे दिया गवा हो, लेकिन सरकारी तौर पर उनके शिक्षण का, उनकी देख-रेख का, उनके संबंध की चीजों का, झाज तक प्रबंध नहीं किया गया। आज क्या

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हैं कि जहां ग्रच्छे स्कूल खुलते हैं, दूसरी चीजें बनती हैं, उनका लाभ जनता नहीं उठा सकती है। जब बच्चों के सम्बन्ध में प्रोग्नाम बनाने के लिए कमेटी बनी थीं, तो उसके पहले तमिल नाडु से लेकर उड़ीसा तक सबें कराया गया था झौर यह पाया गया कि 70 प्रतिशत ऐसे बच्चे हैं, जिनमें न्यूट्रेणन की कमी है, जो आखों की बीमारी से परेणान हैं। जो बच्चे आंख की बीमारी से परेशान हों, देख नहीं सकते हों, पढ़ नहीं सकते हों, जिनमें न्यूट्रेंधन की कमी हो, जिनमें शक्ति नहीं हो, इस तरह के बच्चे किस तरह से शिक्षा ग्रहण कर सकेंगे? अब तक जिस काम की हमने सबसे अधिक उपेक्षा की है वह यह है। बहुत से तरीके, बहुत से मामले गुलामी के जमाने से बाब भी चल रहे हैं। बच्चों के मामले में जितनी मुस्तैदी, जितनी तन्देही, जितनी तत्परता सरकार को दिखलानी चाहिये थी उतनी उसने नहीं दिखलाई। इसका नतीजा यह हुआ कि आगे की जो हमारी नस्ल है, आगे जो हमारी जैनरेशन है, आगे आने वाली जो पीढ़ी है उसकी बहुत बड़ी संख्या बीद्धिक दुष्टि से, शारीरिक दृष्टि से, धीरे-धीरे क्षीण होती चली जा रही है। सबसे बड़ी आवश्यकता इस बात की है कि इस चीज को जल्द से जल्द किस तरह से बदला जाय। आज हमें शिक्षा के क्षेत्र में शरू से ही परिवर्तन करना चाहिये, जिसमें बच्चों के लिए शिक्षा साथ ही उनके स्वास्थ्य का प्रबन्ध हो। हमारी शिक्षा ऐसी होनी चाहिए कि मैट्रीक्यूलेशन के आते-आते, हायर सेकेन्डरी के आते-आते, जो भी विद्यार्थी हो, वह जीवन के किसी भी क्षेत्र में प्रवेश कर सकने की क्षमता झौर रुचि प्राप्त कर सके ग्रीर अपनी जीविका चला सके। इस तरह का प्रबन्ध सरकार को करना चाहिये। बाकी ऐसे जो विद्यार्थी हैं, जो मागे जाना चाहते हों किसी विशेष ग्रध्ययन के लिए, उनके लिए सिर्फ उसी तरह विद्यार्थियों के लिये विष्ट्यविद्यालयों में प्रवन्ध किया जाना चाहिये। नहीं तो म्राज यनीवसिटियों में जो भोड़ है, जिसके चलते बेकारी बढ़ रही है. जिसके चलते देश में अनेक सामाजिक समस्या पैदा हो गई है, इस तरह की और अधिक समस्याएं | क्षेत्र में, दोनों ही क्षेत्रों में क्रांति करनी है और

सिर्फ पैद। ही नहीं होंगी, बढती भी रहेंगी। हमें नीचे से प्रारम्भ से ही शिक्षा के कम को बदलन। होगा ताकि हम विद्याधियों को भिग्न-भिन्न क्षेत्रों में, भिन्न-भिन्न विद्याओं में. भिन्न-भिन्न दिशाओं में भेज सकें, प्रेरित कर सकें। इसलिए मेरा कहना है कि शिक्षा का एक नया कार्यक्रम, नई मणीन बना कर मुस्तैदी के साथ व्यावहारिक और सार्थक शिक्षा का प्रबन्ध ,केया जाना चाहिये। पहने कई कमेटियां बनी आखिर में एजुकेशन कमिशन बना। उसमें भारतवर्ष के कृछ लोग रखे गये थे, भिन्न-भिन्न देशों के लोग रखे गये थे। वह एक अजीव भानुमती का पिटारा बना था, यह कहने के लिये मुझे आप माफ करेंगे । बाहर से लोग लाये गये, मैं समझता हूं कि भारत वर्ष में काफी ऐसे शिक्षाविद हैं, जो देश की शिक्षा को समय के म्रनुसार बदल सकते हैं। याज इस बात की ग्रावण्यकता पड़ गई है कि इस चीज में इतना समय न लगाया जाय, बल्कि खासतौर पर जो लोग भारतवर्ष की परिस्थिति के जानकार हैं, जो भारत वर्ष की शिक्षा पद्धति को जानते हैं, जो यहां के ग्राधिक ग्रौर सामाजिक परिवर्तनों के बारे में जानते हैं, उन सबको मिल कर एक ऐसा कार्यक्रम बनाना चाहिये, जिससे ज्ञान की वृद्धि शिक्षा के विस्तार के साथ-साथ बेकारी की समस्या हल हो जाय। इसके साथ ही साथ जो हमारी सामाजिक और आर्थिक समस्या है, वह भी हल हो। हमारी शिक्षा ग्राज नौजवानों के बीच में जो कून्टा, तास ग्रौर परेणानी नजर ब्राती है, उसे भी दूर कर सकें। शिक्षा और उसकी पढति में बिना परिवर्तन किये यह काम आगे नहीं बढ़ेगा और देश के दूसरे काम भी आगे नहीं बढ़ेंगे, क्योंकि जो आने वाली पीढ़ी है, आज तास कुण्टा ग्रीर बेबसी से ग्रसित ŧ1

दूसरी बात यह है कि हमें यह सोचना चाहिये कि जिस जमाने से हम गुजर रहे हैं, उसमें से थे काम सिर्फ सरकार के जरिये से होने वाले नहीं हैं। हमें प्रत्येक क्षेत्र में एक तरह की कांति करनी है। हमें आधिक क्षेत्र में स्रौर सामाजिक 201 Mithn of Thanks

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कोई भी कांति केवल सरकार के बल पर, पालिया-मेंट के बल पर झौर कानन के बल पर नहीं हुआ। करती जब तक कि उसमें जनता का सहयोग प्राप्त न हो। सरकार की ओर से आख्वासन दिया गया और लोगों की आकांकाएं वहीं, लोगों की उम्मीदें बढ़ीं, लेकिन इस तरह के कार्यों में जब तक जनता का सकिय सहयोग, जनता का पार्टि-सिपेशन नहीं होगा तब तक इस तरह के कार्य आगे नहीं बढ सकते हैं। मझे ऐसा लगता है कि याजादी की लड़ाई के जमाने में ग्रीर उसके बाद कुछ दिनों तक सरकार धौर जनता के बीच में जो पूल था, जो मिलाने वाली कडी थी, आज वह कड़ी धीरे-धीरे टुटती जा रही है। आज ऐसा लगता है कि हम दो वर्गी में विभाजित हो गये हैं। एक वर्ग वह है जिसमें तीन श्रेणी के लोग चाते हैं। एक वर्ग में शासक हैं, सरकार के बड़े आफिसर हैं झौर पुंजीपति लोग हैं। दूसरे बगे में बाकी लोग, बाकी सारी जनता आती है। आज आप किसी मामले में जाइये, साधारण रेलवे रिजवेंशन कराने की बात हो, किसी दुकान से कोई चीज खरीदने की बात हो, किसी दफ्तर में कोई काम हो, जब तक आप वी०आई०पी० नहीं हैं, अगर ग्रापकी कोई खास जगह नहीं है, तो ये चीजें आपको नहीं मिल सकती हैं। आज देश की अवस्था ऐसी हो गई है कि हमारे देश में तीन श्रेणियों के बने प्रथम वर्ग के अलावा ऐसा लगता है कि सारा देश सेकेन्ड क्लास सिटिजन हो गया है, दितीय दर्जे का नागरिक हो गया है। नागरिकता के जो अधिकार ऊपर के लोगों को प्राप्त हैं, ग्राज ग्रधिकांश जनता को वे ग्रधिकार प्राप्त नहीं हैं। इस तरह से जो बीच की कड़ी है वह टुटती नजर आती है। पूराने जमाने में क्या होता था? सरकार जब किसी चीज के बारे में निर्णय लेती थी तो उससे सम्बन्ध रखने वाली जो पोलिटिकल पार्टीज होती थीं, जो संगठन होते थे, वे उस चीज को जनता के बीच में ले जाते थे, उसका प्रचार करते थे। लेकिन आज हालत क्या हो गई है। मैं समझता हं कि देश के अन्दर एक ही कडी रह गई है जिसके बल पर सारा देश चल रहा है और वह है प्रधान मंत्री की लोकप्रियता। कांग्रेस संगठन का जो हाल है, जो पार्टी पावर में है,

जो एजेंसी है, उसका जो कुछ मैने बाहर से दश्य देखा है ग्रौर इसरी पार्टियों का जो हाल है उसको देखकर मज को ऐसा लगता है कि णासन और जनता के बीच में कोई कडी नहीं रह गई है। एकमात जो कड़ी रह गई है वह सिर्फ इंदिरा गांधी की लोकप्रियता है। वे जहां जाती हैं वहां की जनता उनके कहने पर वोट देती है। इसके अलावा मझे मालम नहीं होता कि और कोई कडी है। बहतों को शायद किसी पार्टी के सम्बन्ध में कुछ कहने के लिये संसद् उचित फोरम नहीं लगे। लेकिन आज की परिस्थिति में यहां कहा जाना बावझ्यक है। इसलियें कह रहा हूं। अभी हाल में जब कांग्रेस का विभाजन हुआ तो उसके बाद लोगों की ग्राकांक्षायें बढ़ गई हैं और उनकी झाकांक्षाओं की पुति में जितना विलम्ब होगा, मझे लगना है कि देश में उतनी ही निराणा छायेगी। अब मैं यह सोचता हं कि कांग्रेस का विभाजन अगर 1948 में हम्रा होता तो ज्यादा ग्रच्छा होता। यहां की राजनीति ज्यादा पृष्ट और स्वस्थ होती। मेरा ध्याल है कि उस समय वह विभाजन होता राजनीति का स्तर ज्यादा अच्छा होता। अगर उस समय भी नहीं हुआ। था तो 1955 में जब कांग्रेस का सेणन आवडी में हआ। था, जब कांग्रेस ने समाजवाद का प्रस्ताव पास किया, उस समय होता तो देश की राजनीति का स्तर शायद फिर भी ग्रच्छा होता। मैं समझता हं कि यह विभाजन देश के हित में अच्छा हआ, लेकिन यह विभाजन जिस प्रकार हुआ उसके चलते इस विभाजन से जितने लाभ होने बाहिएं थे उतने नहीं हुये। सबसे पहले आज इस बात की चेष्टा करनी चाहिए कि जो काम हम करना चाहते हैं उसमें जनता का पार्टिसिपेशन, जनता का भाग, जनता का सक्रिय सहयोग होना चाहिए। जनता का सहयोग हमें किस तरह से मिलेगा, इसके लिए कार्यक्रम बनाना चाहिए। हम मानते हैं कि यहां भिन्न भिन्न पोलिटिकल पार्टियां हैं, उनके अपने अपने दष्टिकोण हैं, लेकिन झाज की परिस्थिति में उनकी ग्रधिकांश बातें इतनी कामन हैं, समान हैं कि मैं समझता हूं कि उनमें बहुत से क्षेत्रों में बहुत सी पोलिटिकल पार्टियां मिलकर काम कर सकती हैं। लेकिन आज सारा काम कराने का दायित्व सरकार

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#### [श्री गंगाशरण सिंह]

पर ग्रा गया है। ग्राज सरकारी स्तर पर ही चीचों को करने कराने का एक नया ढंग हो गया है। कोई काम हो चाहे वह गैर-सरकारी संस्थाओं का ही क्यों न हो बिना सरकार के नहीं हो पाता। भाषा, शिक्षा, स्वास्थ्य ग्रीर बच्चों की गैर-सरकारी संख्याओं से मेरा निकट का सम्बन्ध है। मैं अपने अनुभव से कह सकता हूं कि सरकार की सहायता ग्रीर सहानुभूति के बिना उन क्षेत्रों में कुछ भी होना संभव नहीं है। बगैर सरकार की सहायता के, सरकार के इशारे के एक पत्ता नहीं हिल सकता है। सबसे पहले मैं यह चाहुंगा कि झगर सही मायने में हम जनतंत्र को चलाना चाहते हैं, सही माने में हम जनता का पार्टिसिपेशन चाहते हैं तो जनता को ज्यादा से ज्यादा स्वैच्छिक रूप से, स्वतंत्र रूप से काम करने के लिए सहलियत दें। हर चीज के लिए, दिल्ली, पटना, लखनऊ दौड़ना पड़े, हर छोटी बड़ी चीज के लिए छोटे-छोटे अफसरों की खुशामद करनी पड़े यह ठीक नहीं। गैर सरकारी स्तर पर काम करने वालों के सामने ऐसी दिक्कतें पैदा हो गई हैं वह कोई काम सरकार की सहायता बिना कर नहीं सकते।

एक बात यह याद रखनी चाहिए कि बडे से बड़ा सिडांत तब तक चालू नहीं हो सकता है जब नक उसके लिए झादणं उपस्थित नहीं किया जाए। हम क्या ग्रादशें रख रहे हैं? समानता की हम चर्चा करते हैं, लेकिन जो शासक वर्ग के लोग हैं, पालियामेंट के मधिकांग मेम्बर हैं, वह जनता के सामने क्या ब्रादजं रख रहे हैं समानता का, बरावरी का? मेरी समझ में यह नहीं झाता कि एक आदमी जो आज जनता के बीच हैसामने स्कुटर में जाता है, जब वह डिप्टी मिनिस्टर बन जाता है तो बगैर इम्पाला कार के, बडी मोटर के रह नहीं सकता। यह बात जनता की समझ में नहीं आती कि स्कटर पर चलने वाले लोग मिनिस्टर होते ही इम्पाला कार पर क्यों चलते हैं? इसलिए मैं प्राइम मिनिस्टर से ग्राग्रह करूंगा---चुंकि झाज उनकी झावाज के झलावा दूसरी ग्रावाज ऐसी नहीं है कि वह व्यावहारिक या

कारगर हो सकली है---कि जनलाको सही माने में अपने साथ लेना है तो झपने साथियों को, अपने मंत्रियों ग्रीर साथियों ग्रीर दूसरे लोगों को थोड़ी सी सादगी दिखलाने ग्रौर सादगी से ग्राचरण करने का कोई जरिया निकालें तभी जनता से सहयोग मिल सकता है। एक ब्रादमी फटी जुती पहने हुए आ रहा है और ये इम्पाला कार में जारहे हैं तो इनमें क्या सहयोग की भावना वहां होगी? उनमें इतना बडा फर्क, इतनी बड़ी दीवार होगी तो जनता का सहयोग नहीं पाया जा सकता है। इसलिए नये सिरे से हमको सोचना चाहिए। हम 25 वर्षों के बाद भी वही पूराने शासकों का अपनुसरण कर रहे हैं। नई दुनिया बनाना है तों नये णासकों का नया तरीका होना चाहिए। जो हमारा तौर तरीका आज है वह अंग्रेजों से भी बुरा है। मुझे याद है कि बहत से अंग्रेज आरफसर ऐसे थे जो जनता में लोकप्रिय रहे अनेक जगहों पर अनेक ग्रफसर उस जमाने में भी थे जो जनता में रहकर जनता के प्रिय बने रहे। हममें से कितने लोग ऐसे हैं जो जनता में काम कर रहे हैं स्रौर जनता के साथ हैं? सबसे बडी बात यह है कि ऐसे कदम उटाये जाने चाहिएं कि जिससे जनता में हीनता की, निराशा की भावना नहीं हो स्राज तो बगैर पालियामेंट के मेम्बर या अफसर के, बगैर किसी मिनिस्टर की मदद के न तो कालेज में दाखिला मिल सकता है, न स्कालरशिय मिल सकती है, न होस्टल में जगह मिल सकती है, न राशन कार्ड मिल सकता है, न स्कटर मिल सकता है, यानी जरूरत की जो छोटी मोटी चीजें हैं या जो काम हैं जो ग्रावश्यकतायें हैं वह भी इनके बगैर ग्रासानी से पूरी नहीं हो सकती हैं। यह तरीका दूर होना चाहिए।

उपलब्धियों की चर्चा मैं नहीं करना चाहता। उपलब्धियां हुई हैं। बंगला देश एक बहुत बड़ी उपलब्धि है। श्राज जिन चीजों ने मुझे परेणान कर रखा है. श्राज जो परेणानी मैं चारों श्रोर देख रहा हूं, मैं उन्हीं का उल्लेख करना चाहता हूं। बच्चों के लिए खास कार्यठम बनाने, शासन श्रीर ज्याय को सस्ता तथा ग्रासान वनाने, शासन को जनता के नजदीक लाने, शासन व्यवाहर में

सादगी लाने की जरूरत है। रहन-सहन खान-पान हर चीज में भाज ऐसा मालूम होता है कि रूलिंग कलास और जनता में कोई सम्पर्क, कोई साम्य नहों है। जनता जब यह अनुभव करेगी कि हम और वह एक हैं तो हमें जनता का सहयोग प्राप्त होगा। तभी जो भ्रायिक फ्रांति, सामाजिक क्रांति हम करना चाहते हैं, वह होगी। बहुत से लोग सादगी की चर्चा करते हैं और सादगी की चर्चा करने के बाद जब हम देखते हैं कि वह किसी ओहदे पर पहुंच जाते हैं तो जो उनसे पहले वाले जासक थे उनसे भी ज्यादा शान-श्रीकत वाले मे हो जाते हैं। उन पर यही लागू होता है जैसा किसी ने कहा है---

'यहां जो ग्राज फंसता है, बहकल सय्यादहोताहै।'

वहां जाने के बाद उनकी वह हालत हो जाती है। सबसे जरूरी आज यह है कि हम मानसिक दूष्टि से, ब्यावहारिक दूष्टि से जनता को अपने करीब लाने की कोशिश करें और शासक की जो एक अलग भावना हो गई है उस भावना को दूर करें और जो समाजवाद की, और बराबरी की चर्चा करते हैं उनको आचरण में लावें नहीं तो ये सब वातें जो हम कहते हैं गलत साबित होंगी, और जनता नहीं कहेगी जैसे इकबाल ने कहा है---

'दर्दे इंसा ग्रव तलक भी तालिबे दरमां रहा, ई जनाब आते रहे, ग्रो आं जनाव आते रहे।'

SHRI K. P. SINGH DEO (Orissa): Sir, the President's Address is rather disappointing, desparing and discouraging. It is full of excuses, contradictions and it follows the same doctrinaire approach to the solution of problems which have brought the economy of this country to its knees. The Address is full of statements which are far removed from facts, truths and realities. The President, in his Address, has deliberately left out, and has been conspicuous by silence on, certain important subjects which affect the security and the integrity of the

The President begins his Address by referring to drought which has been responsible for the economic ills of our country after the 1971 war and the influx of refugees. If we go through the President's Addresses of the last decade or so, we will see that drought has been a convenient scape-goat for all the economic ills of this Government; not only has he cited drought as one of the reasons but also floods and cyclones.

Sir, ever since my party came into being in 1959, we have been shouting from the housetop as well as in both Houses of Parliament and in the Legislatures that so long as we do not set the right priorities for our planning and we follow the wrong economic policies which this Government has been pursuing whereby agriculture which contributes 50 per cent to our national income is not taken care of, we cannot improve; even after 25 years of our independence, our agriculture is still dependent on the erratic monsoons and the vagaries of the weather. Sir, being situated in the tropics, even an elementary student of geography could know that monsoons tend to be erratic and they are concentrated in a period of only three to four months. A little over dose means flood and a little scarcity of rain mean drought. We have been told in the last 25 years that all the hard work of our farmers and the contribution of our agricultural scientists have failed to deliver the goods because of the short-sighted policy of the Government. There are enough Government reports to indicate that thousands of crores are spent on drought and flood relief and on test relief work and other types of doles. Sir, as far as relief is concerned this has become a ritual. Take, for instance, the State of Orissa. Since 1954 we have been having alternately and concurrently drought and flood. During the last five years, we had three cyclones which has absolutely shattered the rural economy. It gives an impression

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to Parliament that by undertaking relief operations and giving employment through rural works which are absolutely temporary in nature because we have drought and flood recurring every year and so and so forth. This relief also diverts the scarce resources away from developmental activity which could have contributed to a permanent solution for drought and flood. So far there is no prevention of cyclones because cyclones occur because of variation in pressure in the atmosphere due to creation of high and low pressure. The Estimates Committee of Fourth Lok Sabha had in its reports submitted that the incidence of rainfall is also depended on the rate of deforestation and the destruction of the natural foliage and flora. So in this respect I would submit that the Government could have taken steps for afforestation and plantation along the sea coasts to minimise the effects of cyclones and also help to create a high pressure area in the landmass so that the pressure variation from the sea to the land mass is reduced and thereby the severity of cyclones is also reduced. Orissa has been beset with these cyclones and the cyclone havoc of 1967, 1969 and the last have uprooted so many homes, property and livestock and lives have been lost. Even railways and school buildings have been damaged. We have still not been able to get Government to set up a cyclone warning radar at Para-deep or Bhubaneswar although they have now decided to set up one in Madras. God alone knows when they are going to set up one at Paradeep and Bhubaneswar. So if these preventive actions could have been taken, today we would not have been in the sorry state of affairs.

Th;re are no two opinions in the House or within the Opposition or within the Government because even the Economic Survey has come out categorically regarding

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the shortfall in agricultural and industrial production which has adversely affected the spiralling and galloping prices. The recent rise in prices has hit the poorer sections of the mostly Only two months back when I people. raised a discussion through a Private Member's Resolution here in the Rajva Sabha, Mr. Mohan Dharia, Minister of Planning, had given a statement that 40 per cent of our people are below the poverty line. So this rise in prices hits these 40 per cent of the people most. Secondly, all fixed income groups are severely hit in this price rise and scarcity. Everybody, including Members of Parliament, have to even get their essential commodities from the open market where nothing but profiteering and blackmarketing are going on. Even Members of Parliament, who reside in South Avenue and North Avenue, have to buy sugar at Rs. 4.80 per This is under the very nose of kilo Parliament, and this is only a hundred yards away from Rashtrapati Bhavan. This shows how the Government has been able to look after the economy of the country. And the President in his Address has made just a cursory reference or a passing reference to it, as if to indicate that everything is all right.

Then with regard to relief for unemployment and giving employment to people who have been affected by flood, drought and cyclone, I will submit that the famine code which is still being utilised for giving relief is of the 18th and 19th centuries. Unless the famine code is changed and brought up-to-date, the people who have been uprooted and who have lost their hearth and home will live below the subsistence level and will fall a prey to disease and other things; it is a vicious circle. So much for the economy of the country which has brought the country right on its knees.

The President has referred to the power crisis. Ths power crisis has not come overnight. Only a couple of days back, my friend, Mr. Magsood Ali Khan from the ruling party, had brought a resolution on this subject. I do not know whether the resolution has served its purpose as far as making the Government move at a pace by which it can solve the power crisis, but it has definitely focussed the attention of Parliament and the people on the problem. Power crisis has been a recurring phenomenon because right from the First Plan we have had shortfall in power generation and we are feeling the cumulative effect of it to-day. The present power crisis has hit the steel industry; it has hit the cement industry and it has hit the fertiliser industry and all other ancillary and auxiliary Industries. I am referring particularly to steel and cement because sometime back, in August last, Dr. K.L. Rao himself had attributed the shortage of steel and cement as the reason for not being able to reach the target of 23 million KW in the Fourth Plan. At a time when the world has had a record output in steel, when countries like Japan, America and Soviet Union are producing more than 100 million tonnes of steel per year, we are able to produce only 6 or 6.2 million tonnes. At best, in another three or four years, we shall be producing 7 million tonnes, which means there will still be a gap of 8 to 9 million tonnes. We will have to resort to importing steel which will take away at least Rs. 150 to Rs. 200 crores of vital foreign exchange.

Another reason for the power crisis is the non-availability of generation, distribution and transmission equipment. Some eight years ago, the Government had taken a decision that all generating equipment in hydel, thermal and nuclear plants will be supplied by public sector undertakings. According to the latest reports available, the Government had ordered equipment

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for generating 12.5 million KW and these public undertakings, because of their wonderful performances, will only be able to deliver equipment for generating 3 million KW. I am not an economic wizard or a great mathematician. So I leave it to the Government and the planners to calculate whether at this rate, we will ever be able to solve the power crisis. Sir, I am sure in the next year's Address of the President he will again refer to drought and power crisis, floods and cyclones, because we have not been able to harness our water resources because we have so far only been able to harness 30 per cent of the water resources and 70 per cent of it is either evaporated or runs down to the sea. Now, I believe there has been some seminar on water development and power grid and water grid some time back in Vigyan Bhavan, in Delhi and I hope this will bear fruit in the near future because the cumulative effect of the damage done to the economy because of the power crisis cannot be minimised or overemphasised. I do not feel like hazarding a guess as to what will happen if this power crisis continues for another two or three years.

Then, a little later in his Address the President said that due to the spiralling prices, our buffer stock of foodgrains could be distributed because of strengthening the public distribution system. Everybody in the Parliament and outside know the scandalous affairs going on within the FCI and the bungling and the serious shortages. And even when people agitated for getting a morsel of food, they were shot at and four people died near Surat. This was also raised in Parliament during the November-December Session, but no concern was shown and no notice was taken. Everybody knows how the FCI or the public distribution system was functioning. More than 75 per cent of the fair

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price shops were constituted and located in urban areas and the rural people had to suffer although 80 per cent of the people live in rural areas. It is beyond my comprehension and I cannot understand how the President could refer to the strengthening of the public distribution system. If he was meaning so by inducting defeated and discredited politicians who have bungled, then I should certainly agree with him that he has definitely strengthened the public distribution system. He has strengthened it so much that the CB1 was forced or compelled to inquire into the working of the FCI.

Then the President said regarding the replenishment of our food stock, for which the rabi programme has been launched. If you see the newspaper reports, they indicate that the ambitious rabi programme for 15 million tons will probably at the end yield only 6 million tons. So the buffer stock which was utilised during the scarcity days two months back will not be augmented by this great rabi programme of which a lot is being made by the Government. So we are still at the position where we were a few years ago when we had to import foodgrains. In spite of the assurances given by this Government in both Houses of Parliament that no amount of foodgrains will be imported after 1971, I think 2 million tons are being imported from the same country which has given to India the CIA. I am glad the President has not attributed all these economic ills, the shortages, the scarcity, the rising prices, the drought, the floods and the cyclones to the anti-national and unpatriotic Opposition parties and the CIA. At least he has been true to himself.

A little later in his Address the President referred to giving attention to economically backward regions. But he has no} mentioned anything about removing regional

imbalances. In this respect I would like to refer to my own home State, Orissa. Sometime back the Minister of Finance had given in the Lok Sabha a statement regarding per capita income of the various States. Bihar, Orissa, Rajasthan, Tripura and Manipur are the regions which, after 25 years of planning and independence, are still below the all India figure of per capita income. Orissa's per capita income, for example, is Rs. 325/- compared to the all India figure of Rs. 500/- and something. In this report as well as from the various answers given to us in Parliament, we have not got any indication from the Government that they are going to accede to the requests of the Orissa Government for various projects, although the complexion of the Government has changed from non-Congress Government to Congress Government after utilising the process of defection and horse-trading. After all that, we have now a Congress Government since the 8th of June, 1972. In spile of that fact, we have been denied the construction of a Shipping Yard and Fishing Harbour atJParadip due to some reason or the other. The railway links like the Tal-char-Bimlaghat which had been requested for the last so many years has been denied to us. A boys' Naval Training School which has been assured on the floor of both Houses is now being dillydailied. The refinery, the jute mill and the fertiliser project at Paradip are all being refused. Other ancillary industries like the Poly-rethene Foam and other mineralbased industries have not been taken on hand. For example, the Minister of State Shri Shah Nawaz Khan very kindly went to Cuttack at the time of the recent byelection there and laid the foundation stone for the Malangtoli Iron ore complex and sargapalli lead project and Sukund Nickel projects. Neither the reports for these have been prepared nor the sanction of the Planning Commission or the Finance Ministry has been got. While replying

to (he debate, I should like the Government ' to clarify all these points because if we have three mineral based plants in Orissa, they will not only contribute to the economy of the country in the form of mineral output, but will also earn foreign exchange and give employment to our people in Orissa. The same is the case of the Rear Earth Plant to be lecated at Chatrapur. The same dilly-dallying is there and the plant is now being shifted to Kerala. I have no quarrel with the State of Kerala. The Government of India can decide to locate it anywhere they like. But the Government of Orissa had been assured of it due to economic grounds and technical grounds. The same is the case of second steel plant. Although Orissa has enough iron ore resources at Bonai and Nayagarh, to offer to the steel plant, it is not given to them. If the plant is located at Nayagarh, the steel there will be the cheapest produced compared to the steel produced in all other steel plants in India Still, the legitimate demands of Orissa are not acceded to. I do not find any indication from the Government that there is any move to see the backward and economically that under-developed regions like Orissa will get all these industries or communication facilities in order to develop the Paradip port and the hinterlands of Orissa, Andhra Pradesh and Madhya Pradesh. Yet the President in his address has made an effort to create the impression that the Government is doing everything to remove the backwardness of these regions.

I would like to refer to the foreign policy of our Government. The President in his address has said that the foreign policy has been a success. I would like to refer to only two developments. One is in Vietnam. The President has, in his address, reflected his hrppincss that there has been a solution to the Vietnam problem.

Sir, I would like to mention here that we were one of the original signatories to the 1954 Geneva Convention whereby, because of our foreign policy then, we were automatically elected the Chairman of the Control Commission. Now, Sir, today, in Paris an international conference of 40 nations is meeting to dxide on the peacekeeping role in Vietnam or in the whole of the Indo-China region and ours is the only country which is conspicuous by its absence. Neither Hanoi wants us nor does Saigon. This is the success of our foreign policy! Sir, when such diplomatic activities are going on in respect of Vietnam, we do not have a Consul there. Our Consular representative there-I have forgotten his name-has come back here on leave and we have now a junior officer

there to head the Consul there.....(*Time bell rings*) Sir, my party has 25 minutes, 1 think.

MR. DEPUTY CHAIRMAN : You have just finished our time.

SHRI K. P. SINGH DEO: Sir, I would request for some more time.

Now, Sir, I would like to switch on to the issues of the Middle-East. There is a statement by Mr. Haikal, the Editor of the paper "Al Ahram". Sir, the UAR and the Arab world are supposed to be friends of ours. In his statement, Sir, Mr. Haikal, who is supposed to be a very responsible man because he is very well connected with the Government and the official machinery in the UAR and the Arab world, has quoted Pandit Jawahar-lal Nehru and has referred in derogatory terms to what Mr. Nehru said. Mr. Nehru has been quoted by him as saying that he would like the Press in India to be closed down and some of the MPs who are in the lobby and the pay roll of the industrialists like the Tatas and others should be removed

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SHRI MAHAVIR TYAGI (Uttar Pradesh): It is wrong. He never said that.

SHRI K.P. SINGH DEO : This is what has been attributed by Mr. Haikal, the Editor of the newspaper "Al Ahram" in an article which appeared on the 12th February in 'The Hindustan Times'". I want the Government to clarify the steps they have taken either to deny that report or draw the attention of the UAR Government to this and, since according to our Government they are a friendly country, what steps have they taken in this regard?

SHRI DAHYABHAI V. PATEL (Gujarat): They are our best friends.

SHRI N.G. GORAY (Maharashtra) : They have all the liberties.

SHRI MAHAVIR TYAGI : Is it about Mr. Nehru or somebody else?

SHRI K.P. SINGH DEO : It is about Mr. Nehru. For want of time I do not want to read it out. If you want, I will read out.

Sir, while on ths subject of the Middle-East, I would like to come to the question of the Indian Ocean. There is a great interest shown by the various powers, the super-powers, such as America, Soviet Union, China and Japan, Now, Sir, Iran has jumped into the frav to fill the vacuum or the void that has been caused after the withdrawal of the British Navy. According to the "Indian Express" of today, two billion dollars worth of arms are being sent by the USA to Iran. I do not think this is for the internal security of Iran. I say this because Iran is also interested in becoming a maritime power and a leading maritime power in the Indian Ocean region.

Here, Sir, I would like to draw your attention to the statement made by Admiral Nanda, who is the Chief of the Naval Staff and who will be retiring on the 28th of this month. He has mooted the idea of an Indian Ocean Fleet with the latest and modern ships, but built in India. He does not want very sophisticated ships and I would like the Government *o*(India to clarify or throw some light on this idea about an Indian Ocean Fleet and the power rivalries in the Indian Ocean.

Sir, since I have very little time left. I shall just run through some of the points which I have....

MR. DEPUTY CHAIRMAN: Take another two minutes and wind up.

SHRI K.P. SINGH DEO : Please give me 5 minutes more.

On the last day of retiring from the Army, Field Marshal Maneckshaw on the Army Day Parade referred to the re-arming of Pakistan and had stated that in three months they will have the same capabilities as they had before the 1971 War, if not better, and during these 14 months they got arms and ammunition from China, America and other third countries. At the same time, Gen. Kandeth also, during a Dinner speech at Nasik, referred to the threat from China as well as Pakistan.

Now, Sir, the war is over and since public memory is short, and Government's memory is shorter, I would like to know some of the difficulties which have been pointed out by Gen. Kandeth and Field Marshal Maneckshaw regarding the pensions and awards which had been promised to the widows and the wounded Jawans. Those promises are still to be implemented. What steps are the Government taking in this regard? Sir, the Government had assured *on* the floor of the House that liberal grants of pensions to widows and the injured personnel would be granted

immediately. Now they have referred this to the Pay Commission. I should have thought that this Government which owes much of its existence to the magnificent victory of the armed forced in the 1971 war should have been at least grateful to those people who have made the supreme sacrifice, and to their widows and mothers and their dependent families, instead of giving mere lip sympathy to them. But so far this is not a fact, and this has been corroborated by Gen. Kan-deth as well as Field Marshal Maneck-shaw.

Sir, the Western Command has been bifurcated into Northern and Western Commands. There are no indications in the President's Address to allay our fears or our apprehensions about the reasons which drove the Government to bifurcate the Western Command into Northern Command and Western Command. Pakistan has already raised two more Divisions.

In this respect, since 50 per cent of our population is composed of women or of the fair sex, I would submit through you whether the Government will bring forward some scheme whereby the able-bodied women of our country could participate either in para military forces or the Armed Forces of our country and could contribute their mite, because some of them have also joined politics. We have a woman Prime Minister as well as a woman Chief Minister in my own State.

One more thing, and this concerns the future of this country. Sir, at the moment, there are 300 million children in this country and the Piesident's Address is absolutely conspicuous by its silence on a rational policy for children, specially mentally retarded and handicapped children. Sir, I would like to know whether the Government will be able to come forward and take the House into confidence what provision they are going to make in this Budget or in the years to come for some constructive policy to harness the potentialities of the 309 millions under 19 in this country out of a population of 500 millions and odd.

My last point is this. In November, during the last session, the Prime Minister had advised the Health Ministry to insti tute an enquiry into the Guru Govind Singh Medical College of Faridabad. Sir, 221 students paid a sum of Rs. 26,000 each as capitation fee because of a private trust formed by some spurious gentlemen of doubtful antecedents. Sir, these 221 stu dents have been agitating in front of the residence of the Health Minister and have been moving from pillar to post. They have also met the Prime Minister ... 3 P.M. Sir, now it is more than 4\$ months since they have kept up this agitation. Unless the Government takes immediate steps, they are going to lose one academic year and some of them may lose their career for all time to come. The President's Address is a disappointment. Sir, I would like to quote Lord Salisbury who has referred to a Foreign Minister in a democracy as a man who is playing cards with few others with a noisy person behind him telling him what card to play. I think the President in his Address is doing just that.

SHRI HIMMAT SINH (Gujarat): Mr. Deputy Chairman, I consider it a matter of privilege to associate myself with the Motion of Thanks which was proposed by my friends Shri Gadgil and Malaviyaji. I think that in its clarity, in its forthright-ness and in its statement of clear objectives, nothing could have been moie categorical and assertive than what the President has directed us to do during this session of Parliament. In the wake of this Presidential Address, I take this opportunity to welcome the full-throated support which

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the Chief Ministers, at their recent conference, have declared in the matter of wholesale trade. I think the impact which the Presidential Address has created is at the back of this serious gearing up of our administration to undertake the tasks to which we have been committed.

The President has very rightly pointed our attention to industrial development and he has stated that growth and social justice are inseparable and the one without the other is meaningless. In this connection, he has cited the example of our Industrial Licensing Policy to curb monopolies which is now regarded as one of the most important factors to curb concentration of monopoly power. Here the President has given an example which, in my opinion, is most glaring, *i.e.* the example of the textile and engineering units which were hitherto working solely under the control of the private sector. We have seen how these units of an industry which is a basic national industry, were undermined and their growth was hampered. Despite the fact that industrial licences were held by private monopolists, these licences were not utilised. Thus industrial growth was curtailed and hampered, and the valuable resources were diverted to an activity which was foreign to the basic industries which they had under their control. In this connection, the Government has, in my opinion, taken the most correct stand in taking over about 100 textile units, and I would stress that it is a matter of compulsion now that with the institution of the Steel Authority of India, a similar body to be known as the Textile Authority of India should also come into being to ensure that expansion and administrative efficiency are maintained in the manner called for. The Steel Authority of India is the proposal which the Steel Ministry has developed

with great care, and I would like to take this opportunity to compliment the Minister of Steel for having undertaken this wise venture. Unless we have participation at all levels of the working people in the industry, it would be well-nigh impossible for that industry to produce results which we expect of it.

In this connection, it may not be out of place to mention that like the Steel Authority of India, we should also have the Cement Authority of India, the Jute Authority of India, the Fertiliser Authority of India, the Pharmaceutical Authority of India and even the Automobile Authority of India. Because, all these are very vital sectors of our economy. And, if we really want to march towards self-reliance, then the only way in which we can harness these industries to the best advantage of the people and ensure growth in the manner desired is through such authorities ensuring expansion of the industries, instead of frittering away of the available resources into activities which are foreign to the industries, as has been done by the private sector so far. I hope the Government will very soon-as has been implied in the Presidential Address, in my opinioncome forward with suitable legislations in this behalf.

The other thing which has been of some concern to us is the matter of our currency. We are happy that the Finance Minister did provide some clarification and has said in a very forthright manner that our currency was not linked with the pound for ever, and that there was nothing sacrosanct about this relationship of the rupee with the pound. But, in view of the fact that we have—for the time being only, I hope accepted the sterling as the intervention currency, our rupee unfortunately does stand devalued to the extent of 6.7%, because, in order to maintain the parity with the pound-and the pound gets devalued in relation to the dollar-our rupee also loses in turn and thus automatically gets devalued to the extent of 6.7%. My humble suggestion to the Government is that an independent economy presupposes an independent currency. If the socialist countries could have an ^dependent ratio for their currencies, if the Pakistani rupee too could have its own ratio, there is no reason why the Indian rupee should also not have its own, independent, intrinsic value. And here I feel that the sooner we get ourselves free from this sterling intermediation, the better it would be to the advantage of the country, to the advantage of our economy and it would be a step towards self-reliance. This is specially so when we realise that these economic crises are now going to be almost a regular feature in the capitalist world. This is not the first time that the dollar has been devalued. This is the second time within a very short spell that the dollar is devalued, and I think this dependence upon a foreign currency should be as swiftly terminated as possible, because, in my opinion, it would give us a great deal of advantages in our imports bill and it will also help reduce the burden of our dollar debts.

Then, Sir, reference is mad; in the Presidential Address to the Newspaper Finance Corporation. I think in this connection I must draw the attention of the Government to the commitment which we have made, and that is, diffusion of newspapers and delinking of newspapers in order to break the hold which the big business has over them. I hope the Government will very soon come with a suitable legislation to delink the newspapers from the monopoly houses, to diffuse the ownership of the newspapers and thus serve the best interests of the people. I come from a State where newspapers do play havoc because they only help the monopoly

interests which work to the detriment of the popular interests and at times even outrage the popular sentiments. This is a matter which is implied in the Presidential Address and I hope the Government will not lose time to come with an appropriate legislation for the delinking and diffusion of newspapers.

The third thing on which 1 would like to express some opinion is in respect of urban ceilings. Some of the States have made some advance in this direction but our Government is committed to providing a model legislation for the different States. I hope the Government will take urgent note of this and come forward with a model legislation to ensure that urban ceiling comes into effect as soon aspossible.

A reference was made a little while ago about Andhra. I come from a State where we were for a long time partners in a bilingual State and we were also yearning for an independent linguistic State in Gujarat. At that time we also asserted our right, we also fought for it but the type of spectacle that we see in Andhra today is in my opinion most deplorable. We fought for our linguistic State and in Ahmedabad we staged an examph which will go down in the history of our country as the most appropriate reflection of the ideology of non-violence and non-cooperation as taught to us by the Father of the Nation. We had what was known as the 'Janata curfew'. Not a single soul moved out in the streets when our protest was recorded against the authoiities at that time. If similar measures are adopted, if similar expressions are used, one would not have much of a quarrel, but I am sorry to say that when the vested interests indulge in destruction of national property and, as my friend, Mr. Panda pointed out that train loads of tobacco can go unhampered, but the traffic which does not affect

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the vested interests, alone is hampered then we have to sit and think what the elements are behind this agitation, which serves the interests not of the common people but of the vested interests. If the common people's interests were taken into account I am sure the five-point formula was quite all right. Had it been implemented properly, there would not have been any difficulty in explaining to them that their interests which could best be served without bifurcation in an integrated State alone. If those opposition parties indulge in the hysterics of the type that we witnessed the other day in the Central Hall, if they also support this agitation, I can but regard, such incident to be the most contemptuous. We, who have the responsibility towards the common people, have to sit round and think over it. After all, you can rouse the people on the basis of an alternative programme. And, you must put before the people what better performance you can give than what the Government has given to the common man. Unless you have an alternative programme seriously worked out, accepted by the people, you have no right to indulge in activities which only run counter to the dignity of our country and which harm the essential and basic interests of our people. My friend from Andhra has been able to rouse feelings of the common man on the basis of an emotional, fancy and misconceived sentimental reasons. But, they should rouse this feeling on the basis of a need-based programme without separation. I may reiterate what my friend, Mr. Malaviya, also said, that in this foreign interests have a hand, let no one have any doubt in that matter. Unless we see through these activities and really try to serve the interests *ot* the people in the manner we are expected to as responsible legislators, we will not be able to find a solution to this problem. I have

given this example of Gujarat where in a very dignified manner, without any harm to anybody, to anybody's interest, we were able to demonstrate in unmistakable terms that the people demanded an end of the bilingual Bombay State.

SHRI DWIJENDRALAL SEN GUPTA (West Bengal) : If dignified manner does not pay what are the people to do ?

SHRI HIMMAT SINGH : Dignified manner has paid dividends in this country and but for that we would not have been independent today. Therefore, my humble suggestion to my friends from Andhra whom I regard as rather misdirected, is that they should examine this problem in the over all national interests and try to serve the people.

In the end I would like to say, Mr. Deputy Chairman, that the Presidential Address is a major step forward in the line of what ours ancients said about 50 years ago, and I am here reminded of the words of that great political saint, Swami Vivekananda who said 'Everything goes to show that socialism is coming on the boards the people will certainly want the satisfaction of their material needs; no oppression, no war, more food." I think these are the indications given by the President in his Address and we welcome them.

SHRI N. G. GORAY : Some of my friends have applauded the President's Address while some others have said that it was un-inspiring tame and insipid. The reaction in the press in the country, Sir, was also similar, some of them saying that this was a very realistic picture, others saying that it was a very tame affair. I for one feel that it could not have been otherwise but tame, it could not have been otherwise but un-inspiring. To those who have paid homage to the President for his Address I would only point out the picture that has been drawn of the state of our economy in the Economic Survey for 1972-73. Sir, the Survey says that it is very hazardous to make any forecast about the economic situation in the country in the next year. It has also said that the price rise has been abnormal. These are the words that the Economic Survey has used. It says that the price rise has been abnormal and it has also said that the price rise in the recent months has been contra-seasonal; that is, usually after the kharif crop and the rabi crop there is a tendency in the market for the prices to come down but this has not been so. It is Abnormal and it is contra-seasonal and therefore they have said that it is very hazardous to make any guess about the next year.

Sir, my young friend, Shri Gadgil, was poetic and predictably so because so far as realities were concerned, there was nothing. So what did he do ? He conjured up before us a picture of what will happen to India once the Ganga and the Cauvery canal came into being. I would only say that now Shri Rao has started dreaming many things. Ganga and Cauvery canal is one of them. In the press I saw that the sometimes suggested that even the snows of the Himalayas could be melted somehow or other so that whatever water shortage was there could be met. Today in the House he told us about the exploitation of tidal waves for creating electricity. Naturally, Sir, our Ministers and their supporters are trying to become poetic because in reality there is nothing that they can offer. I do not propose to deal with the entire President's Address. I will confine myself only to the first 18 paragraphs.

It is in these paragraphs the President has tried to evaluate the situation in the country. The rest of the paragraphs deal with foreign affairs, relations with our neighbours,

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etc. There also I would say that all these paragraphs starting from the 4th to the 18th are nothing else except a string of postdated cheques. If Mr. Gadgil's speech was an essay in escapism, these are nothing but post-dated cheques. In the 4th paragraph he says that prices have gone up and they will have to be curbed. But then he says that it can be done only when the wholesale trade is taken over. Now, when will it be taken over ? What is the present position? I may quote from a paper which has been given to us by the Government of India. It has given the index numbers of the wholesale prices of various commodities. If you take food articles you will find that between 19-1-72 and 27-1-73, the price rise is from 212 points to 247 points. Foodgrains have risen from 222 to 257; cereals from 206 to 229; edible oils from 200 to 255 and sugar and allied products from 230 to 277. This is a phenomenal rise in a single year, rising by nearly 50 points. Therefore, when the Government is talking of curbing prices, they are not suggesting any method by which the prices could be curbed here and now, but they are referring to the takeover of the wholesale trade. To highlight this particular point, I would like to say that in a recent article written by a touring correspondent of the Times of India he has mentioned that in Madhya Pradesh in the Adivasi areas maize is being sold at Rs. 120 per quintal. The same price is for wheat This is a paper given to me by the Government of Maharashtra in which the Government themselves have admitted that the import of jowar for sale at the retail ceiling price of Rs. 120 per quintal has been permitted in the districts of Poortaand Auranga-bad, but the inflow on this account has not been significant. Even when the Government is allowing jowar, that is, coarse grain, to come into the State at Rs. 120 per quintal, it is not available. So, maize is Rs. 120 per guintal, jowar Rs. 120 per

[Shri N. G. Goray] quintal and wheat Rs. 120 per quintal. All these grains are being sold in the same market at the same rate. You can imagine what must be happening to the common man. Only two days back there was a news item saying that cocoanut oil was available at Rs. 800 per quintal or Rs. 8 per kg. You can imagine what is happening to the common people. But you are talking of the Ganga and Cauvery and once that comes into being everything will be all right, there will be so much employment, so much food and so much cotton. I feel that this is nothing but trying to fool all the people all the time. Then, what is the procurement performance? We are told that so far as the kharif crop is concerned, t here will be procurement and all the Chief Ministers agreed, we shall procure it. But what is the procurement performance. In a paper given to us by the Maharashtra Government, thsy themselves confess that the procurement of jowar is insignificant and that of paddy has suffered a serious setback. "Till 8-2-73, we have procured 82,513 tonnes of paddy and only 8,538 tonnes of jowar." This is the performance. The target was 4.6 million tonnes and just now the procurement is 1.7 million tonnes and almost the procurement season has come to and end. Now with this, to say that we will procure this much, we will distribute that much, we will go in for wholesale trade, what does it mean? I am not attacking the idea of wholesale trade take-over at all. But I would like the Government to think twice, ten times, whether they have got the machinery. If they have not got the machinery what is the use of saying that we shall by April take over all the rabi crop ? Where is the machinery for doing this. You tried to procure jowar, you tried to procure cotton. You have the irunopily of cotton purchase. What has happened to that monopoly cotton purchase in Maharashtra? They purchased 8 lakhs of bales out of which

only one lakh bales they could sell and there are still five lakh bales in the pipeline and they have not money to buy it. And the president of the cooperative institution has said that they will be losing about Rs. 10 crores in one single year. When this is the state of affairs why is it that you are making such tall claims that we shall take over the entire trade. And Mr. Shinde said that day that the sum that will be required will be about Rs. 500 to Rs. 600 crores.

## AN HON. MEMBER : Bunkum.

SHRI N. G. GORAY : I tell you that this is an absolute bunkum. It is not going to happen like that. Most probably, they will require, if at all they want to purchase it, Rs. 2000 crores. Therfore it is no use a person of the status of the President coming to us, addressing both Houses and saying that things will be better once the wholesale trade is taken over, without telling us what the machinery is for that. You tried your hand at monopoly procurement of cotton, you failed. You tried to procure jowar, you have failed. you have tried to procure paddy. You have failed. There also it concerns only a part of the total produce. And you are now thinking whether the entire wheat produce could be taken over by a single step. That means, in a way, you will be helping the monopolists, you will be helping the blackmarketeers, you will be helping the smugglers. And it has become very common to accuse the Opposition when we tell you to go slow, that we are the rightists, that we arc reaction^rier., we nre this or that. When the indications are that you are likely to fail, then it will be you who will be helping the biggest black-marketeers in India.

So, I would appeal to the Government to think twice, four times or five times, ten times, because the Chief Ministers who come here, they dare not oppose a single word that is uttered by the Prime Minister. They come here and say, "Yes, yes, Madam. Whatever you say is correct. If you say, next year, we shall say, this year. If you say, this year, we will say last year." They do not say that it is not possible for us to do that because there is no machinery to do that.

Therefore, I would like to point out here in all humility that first things should come first. You try to gear up your machinery of distribution and procurement and of storage. Where is the storage, Sir? I would like to know, if you want to buy the entire wheat, where will you keep it ?

So, these are some of the things that I suppose the Government will have to give very serious attention to.

Then, Sir, I would like to go to the next point, that is power and fuel. Only two days back we had a very detailed discussion about that point. What is happening? Sir, today also there was a question about petroleum. Where is oil ? Our demand is going up and the indigenous production is falling short. What do we do? Somebody asked for a discussion. They wanted to know why this policy was changed. I will tell you why the policy was changed. It is because the only country in this world which has the technical know-how so far as the sub-sea level oil is concerned is America. Russia has not the technical know-how. Rumania has not the technical know-how. Russia is exploiting oil from the sub-sea level only in the Caspean which is niore or less a lake. They are not in a position to give us the technical know-how so far as the Bombay high is concerned.

SHRI BABUBHAI M. CHINAI (Maha. rashtra) : They arc taking the know-how f rom Japan.

SHRI N. G. GORAY : Now they are taking from Japan. But my information is that all the technical know-how is American. Therefore, Sir, we are witnessing these ghastly scenes. If there is America anywhere we fight shy. We go to Russia. Russia does not know it. So what happens? Four years are gone. Now again we go to Japan, and going to Japan means going to America. Therefore, Sir, we must disabuse our minds of all these catch phrases and slogans and we should not be afraid of these facts. *(Time bell rings.)* Please give me some time.

About power and fuel I have dealt with just now. I only want to make one point. Why do you not go in for these conventional methods of producing power, that is, hydroelectric? The impression is created as if we have come to the end of it. It is not so. Have we not heard about Narmada? How long that one question is hanging fire? For the last 15 years you could not solve it. And we know that if Narmada is harnessed, how many millions of KW of power will be available? Millions of acres of land will be irrigated. But, no. They are waiting for Prime Minister's award. That Prime Minister's award is not coming for the last 15 years. I know it for a fact that in Maharashtra there are ten hydroelectric projects awaiting the decision of the Government. I have got a letter from the Ministry of Irrigation and Power saying that so long as the Godavari and Krishna water dispute is not solved they cannot sanction these projects. What will you do? So far as the atomic power is concerned, again we are in the doldrums. While Mr. Vithal Gadgil was going on with his poetry I interrupted him and said that this is just like giving away a pie in the sky after a die. What is the use of it? We want something here and now. And, therefore, I would urge upon the Government to take a quick decision so far as hydro electric power generation is concerned and implement .

[Shri N.G. Goray]

Now this question of Andhra comes up again and again. I do not know what the Government is going to decide. But I would like to tell them two things. One is that you are condemning violence. I am with you unreservedly in your condemnation of violence. I have made a public statement that the demand for separate Andhra and Telengana is not anti-national but the methods that they are using are certainly so. But while we condemn violence, we have been denying justice to the people who are not going violent in spite of the fact that they have been denied justice for the last 15 years; you do not show any consideration to them. I am referring to the Belgaum dispute, Sir. Pandit Nehru admitted that injustice has been done. Pandit Govind Ballabh Pant admitted that injustice has been done. Shri Lai Bahadur Shastri admitted that injustice has been done. Prime Minister Indira Gandhi also admitted that injustice has been done. But then what? Nothing. Sir, young people have approached me saying that here is an example of Andhra and they asked whether they should imitste it. I told them not to do so and in case they did, I would have no connection with them. I told them I would condemn them because it is anti-national. Therefore, when you are condemning violence in Andhra, you must also assure the people that if they observe the democratic rules, if they observe democratic principles justice will be done to them. This is number one.

Number two, I would like to tell you again and again that please do not go by what Mr. Bhupesh Gupta is saying. I was surprised when he condemned the Andhra movement and said that this movement must be crushed. Have I forgotten—and I would like to ask, have you forgotten—the 1950's when these same people, when the Communist Party was aot divided, when the present

CPI and CPM were together, launched an armed struggle for an independent and sovereign Telengana? Did they condemn it? It was decided at Calcutta-"This is the time for revolution. Take up arms." And they took up arms against Jawaharlal Nehru and they described Nehru and Gandhiji as the running dogs of British imperialism. So, when the Communists are there, every movement is good. When they are not there, it is anti-revolutionary, it is reactionary, it is the beginning of reaction throughout India and it must be crushed! So I say, let not the Government go by what the Communists are saying or by what others are saying. Let them go by what the people are saying. So far as I am concerned, I have tried to understood what the mood of the people is and I feel that the Telengana people and the Andhra people, both of them, do not think that they will be able to pull on together. If that is so, do not force them to pull on together. That is what I want to tell the Government. You perhaps think that som?thing else will come out of this, that is, the Vidarbha people will demand a separate Vidarbha State, the Saurashtra people will demand a separate Saurashtra State and so on. Well, so far as I am concerned, I am convinced that it is not going to happen. I am convinced about it. So, don't raise any bogeys and thereby don't try to postpone the right decision which really must be taken as soon as possible. How much has been wasted, how much has been destroyed and what bitterness has been created! Do you think that the Andhra and Telengana people, after going through all this, will be able to sit together and work and run a Government, and give justice to the people and do good to the country? It will not be possible. That is how I feel. I do not know what the Government's mind is.

MR. DEPUTY CHAIRMAN : You have to conclude now.

SHRI N. G. GORAY : One or two points more. My friends, Mr. Gadgil and Mr. Malaviya, played on the theme of 'Grand Alliance' and this and that. What is this 'Grand Alliance'? Till yesterday Congress(O) people were your friends. They were with you. The Communist Party is with you. So, when some of the people agree on a particular point, does it mean that it is the beginning of reaction in this country, that reaction is raising its head and it must be crushed, and this and that? Try to understand what you are saying.

# [THE VICE-CHAIRMAN (SHRI V.B. RAJU) in the Chair]

If you think it is not correct, all right, reject it. But if what we are saying is right, whether the Jan Sangh says it, or the Socialist Party says it, or the CPM says it, or the Congress (O) says it, accept it. That is the spirit in which democracy can work. It is no use merely saying that democracy must work and everybody must have the right to speak, and then from"; herejyou denounce everything that the Opposition is saying, telling us, "The entire people are with us". Are the people with you? They are not with you. In Andhra Pradesh they are not with you. Even the Andhra Congress is not with you. Yesterday in humour I said that whatever is happening in Andhra Pradesh is by the Congress, for the Congress and of the Congress. Once it is solved, all those people will troop back to the Congress. They have said so. Once you solve this question, the Telengana people will be with the Congress and the Andhra people will be with the Congress, so that instead of having one Government in Andhra Pradesh, you will have two Governments belonging to the Congress Party in two separate States. We do not go by that. We say that if the people really demand it, all right, let us consider it on

merits. That is my position. There also, the President has nothing to say. He has not broken any new ground at all, except to give very vague assurances to the people that this will be done, that will be done and so on. There is nothing concrete.

Lastly, Mr. Vithal Gadgil made fun of us saying that all this is symphony orchestrathe Jan Sangh, the Socialists and others. Well, I do not know if what is happening today is symphony orchestra or not, but it is a ballet dance. That is what we are witnessing in this country, in which there is poverty, there is hunger, there is unemployment, there is frustration and there is black money. These are the five black witches who are stirring the cauldron. And I do not know what will come out of this cauldron. I only warn you, do not accuse the Opposition. It is not the Opposition which is undoing you. You are being buried under the debris of your own broken promises. And the sooner you mend your ways, the better it would be.

SHRI D. D. PURI (Haryana) : Sir, of the very wide variety of subjects discussed in the course of this debate on the President's Address, I propose to confine myself to a very narrow subject, and that is the references made by some Members, particularly Shri T. N. Singh and one or two others, to the allegations made against the Chief Minister of Haryana. We in Haryana are quite accustomed to these allegations. We have fresh crops of allegations before elections,\*at the time of elections, after elections and frequently between elections. It is a kind of a thing that goes on all the time. When one set of allegations is proved to be false and Ibaseless, another set of allegations crops up. But in this rough and tumble of the political life in Haryana, when these allegations go so far as to involve the fair name of the Prime Minister. then it becomes the duty of every one of the Members of this House to pause and consider what the real facts behind these allegations

[Shri D. D. Puri] are. In the course of my brief observations this afternoon I shall try to examine these allegations in some depth. One thing I might state straightway: I have taken pains to find out where the truth lies and I take full responsibility for whatever I state now, and I shall be quite prepared to repeat every word of my statement before this August House this afternoon, outside this House whenever called upon so to do.

Now, the allegations revolve round the acquisition of land and its allotment to the Maruti Limited. This acquisition, this transaction, lias two aspects: (1) the acquisition of land by the Haryana Government, whether it was on fair terms or there was something unfair about it, is matter, insofar as it stands, between the Government of Harvana and those land-owners who have been dispossessed of their land; (2) the Government of Harvana, having acquired this land on certain terms and conditions, allotted this land to eleven allottees amongst whom was also the Maruti Limited. I shall endeavour to examine these two aspects of the matter in some detail ....

SHRI DWIJENDRALAL SEN GUPTA: At what price is important.

SHRI D.t>. PURI : I will deal with the price, I will deal with the area, I will deal with the instalments, I will deal with the rate of interest, I will deal with all aspects of it.

Now, so far as the acquisition of land from the land-owners is concerned, it is true that 420.54 acres of land was acquired at an average price of Rs. 11,776.32 per acre. This was done under the Land Acquisition Act and it was preceded by a notification under Section 4 on the 25th March 19 71 and another notification under Section 6 on the 23rd June, 1971. Then the actual acquisition took place on the 10th of July. Various things have been said. It has been said that those land-owners were dispossesed or the price was not even a fraction of the price that they were entitled to, etc. etc. All that I would say is that these acquisition proceedings are in the nature of legal proceedings. They are not even quasijudicial. They are judicial proceedings. And there is redress; they have a right to appeal, and, as a matter of fact, most of the dispossessed land-owners have gone in appeal, and the matters are sub judice. They are under examination by the District and Sessions Judge, Gurgaon, including the question of price, including the question of legality of notifications, all aspects of this acquisition. When this House framed rules for itself and provided that it will exercise restraint and it will desist from discussing any matter which is sub judice, it was for very valid reasons. After all you do not need be a lawyer to understand that you are not helping the cause of the dispossessed landowner when you raise that matter which is in dispute in the course of appeal on the Floor of the House. In fact, you are harming his cause. All those who pretend to be ardent advocates of those people and who claim that they have their interests at heart should go and tender legal advice to them so that they can get an extra amount of Rs. 100 or Rs. 200 or even Rs. 2,000 or more. Let them do so....

SHRI MAHAVIR TYAGI : May I just intervene ?

SHRI D. D. PURI : I will answer all questions in the end

SHRI MAHAVIR TYAGI : I do not want to put any question. You have rightly said that the matter which is *sub judice* should not be discussed here. Such matters should not be opposed nor supported. You should not support it either.

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SHRI D. D. PURI : I am glad that Shri Mahavir Tyagi has drawn my attention to this aspect of the matter that was agitated by Shri T. N. Singh. I have very carefully gone through the speech of Shri T.N. Singh. He has called into question the validity of the notification and the price paid to it. I am prepared to read from his speech now. As these allegations came as they did from no less a person than the former Chief Minister of Uttar Pradesh, I thought I should put the record straight. I would like to say that these matters should not have been raised in the House at all. This matter should not have been permitted to be raised in the House. But since political capital was sought to be made out of that, I thought it was may duty to put the record straight.

Now I come to the other and more relevant point. This land, having been acquired by the Government of Haryana, was allotted to eleven parties, among whom happens to be Maruti Ltd. I will deal with the price paid, I will deal with the area, I will deal with the rate of interest and I will deal with everything.

First of all I will deal with the price. The land has been allotted at the actual cost by the Government of Harvana and the Haryana Government has not made any profit out of it. But in the agreement there is a provision which says that the allottees among whom Maruti Ltd. is one, should pay additionally proportionate amoun t which may have to be paid by the Government to the land-owners on account of any increase in the acquisition cost of the land of which the said land is a part, and such other expenses incurred by the Government as a result of any reference made by any court of law or any order passed by the appellate or revision authority thereof. The only thing that has been done by the Government of Haryana is that they said : "Rs. 11,000 and odd is our cost. We shall

allot this land at that cost provided that if hereafter as a result of appeal—they can go upto the Supreme Court—it is determined that we have to incur extra cost, then the allottees including Maruti Ltd. shall not only pay that additional cost, but also the charges incurred by us in defending those suits." This is what they have done.

Now let mc give the background. I would say that mostjof the industries...

SHRI MAHAVIR TYAGI : Has the compensation been realised?

SHRI D. D. PURI : I will deal with all aspects of the matter. First of all, the point I am making is that this price carries no subsidy from the Government. Haryana is replete with instances where plots have been allotted to industrial houses for the establishment of industries on subsidised basis. As a matter of fact, land was allotted to HMT free of cost.

SHRI A. G. KULKARNI : Maharashtra has given it free of cost.

SHRI D. D. PURI: I would like to ask: Is there any State in the country which is not attracting industry by allotting land at subsidised price and by allotting it free of cost? I have instances-four pages of it. Haryana may be known for its agriculture. But Haryana is also on the industrial map of this country and most of the industries of Haryana were allotted land on subsidised basis. In this case I would say that the boot is on the other leg. Government of Haryana has been less than fair to Maruti Ltd. by not giving any subsidy on the land or in not allotting land free of cost. Right opposite this piece of land, right opposite it, a piece of land was allotted, Sir, not by Mr. Bansi Lai, but by the then Chief Minister Mr. Pratap Singh Kairon in the undivided Punjab, to a poultry farm and this was allotted on a heavily subsidized

[Shri D. D. Puri] price there. Therefore. insofar as the price is concerned, I would say that what the Haryana Government did is right. I think it is quite right. If anyone else had been putting up a factory, a car factory there, I would examine the implications of this venture and the economy of Haryana and say that he would have got away with the land, getting it free of cost... (Interruptions). Therefore, Sir I would say that in the case of allotment of land to these 11 parties amongst whom one is Maruti Ltd., insofar as the price is concerned, there has been a departure from the norms and the departure from the norms has been to the prejudice of these allottees and if he was not the son of the Prime Minister who is involved in this, all the 11 allottees would have got it far more favourably than this.

Another aspect of the matter with which fault has been found is about the area and it has been said that the area allotted to M/s. Maruti Ltd. is 120 acres for the factory, 100 acres for expansion and 80 acres for track for the purpose of testing and so on. And it has also been said that this area is excessive. Now, Sir, I will read out the conditions. One of the essential terms of the allotment is that this land can only be used for the purpose for which it is allotted even if it is a freehold land. Then, Sir, in whose interest is it to take more land than what is necessary? You cannot say that. You cannot parcel it out; you cannot put it to any use other than the one for which the allotment has been made. Therefore, why should anyone ask for allotment in excess of the strict requirement? It would only add to the burden of the party and would add to the interest payable by the party. Then, in whose interest is it to ask for more land?

Sir, one of the conditions of allotment is this: "The Company should use the said site mainly for the purpose aforesaid, that is, for the purpose of setting up an industry,

namely, car manufacture, provided, etc., etc ......". Therefore, Sir, in whose interest

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is it to get more land? Who stands to benefit by the allotment of a larger area? I have been able to ascertain on my own, in this short time after I read Shri T.N. Singh's speech, about the case of the Hindus tan Motors. I put through a telephone call to Calcutta and made inquiries. Against the 300 odd acres said to be acquired for M/s. Maruti Ltd., the area occupied by the Hindustan Motors is 765 acres...{Interrup *tions*)..... and that in the heart of Calcutta, a far more valuable area than this. Now, Sir, I have tried to show that it was not in anybody's interest to get more land, that no one can profit by it and that no one can put it to any use other than the one for which it is allotted.

SHRI BHAGWAT DAYAL (Haryana): But it encroaches on the defence installations.

SHRI D.D. PURI: I will deal with the question of encroachment on the defence installations if my hon. friend bears with me.

SHRI BHAGWAT DAYAL : It was not acquired, but has been fraudulently taken *away*...(*Interruptions*)—

#### SHRI D. D. PURI: I will deal with it.

Sir, the third part of the attack insofar as the transaction between the Harvana Government and the alloltees is concerned is in regard to the interest of 7% that has been levied on the instalments by which this price is to be paid to the Haryana Government. We all live in Harvana and we have gone and found out the truth. I maintain, Sir, that thousands and thousands of industrial and housing plots have been sold or are being sold and continue to be sold and in every single case the rate of interest is not more than 7%. I would like one solitary instance to be pointed out where a fraction of more than 7% has been charged in respect of any industrial allotment or in respect of housing allotment or in respect of any allotment made where

the land was acquired by the Haryana Government and the allotments have been made for industrial or housing purposes. This is the third aspect.

I have dealt with the prices. I have dealt with the area. And I shall now deal with other things.

Now, Sir, after all, let us examine the nature of the industry. I believe that this enterprise will give employment to about 4000 people directly. Having regard to the nature of the industry, having seen what is happening in and around Hindustan Motors or around Premier Motors or even around the Tractor Factory here in Faridabad, what is more important to the economy of the State is that an industry like this gives rise to large number of ancillary units, small units, some of them very small units, and thus generate additional employment in the State. Just go and see what has happened in Faridabad around the Escorts Tractor Factory. Large numbers of ancillary units have sprung up. Some of them have been started by young engineers with no capital, or with a small capital of just Rs. 50,000 or Rs. 100,000. They are all supplying parts to the Central Tractor Factory. Similarly, my own estimate is that after a reasonable time this industry will employ or will give employment to approximately 20,000 people or more ...

#### (Interruptions)

Then, look at the sales tax revenue that this unit is going *to* generate which will go directly into the coffers of the State Government. Sir, we pay a lot of lip sympathy and service to the desirability of generating employment in this country. We have heard about it in season and out of season. The 5th Plan is going to allot crores of rupees for the purpose of generating employment. Here in the small State of Haryana one enterprise is likely to generate employment to approximately twenty thousand people or more! And what has the State done? Unlike 60 or 70 per cent of the allotments made by the State Government, which were made a\* subsidised price, in this case they said: We have acquired land at this price; we shall collect this price and we will give this much area. Also they said: This would be 7 per cent; we have not made any exception to this 7 per cent. The Government of Haryana is borrowing money at less than 7% and the Government is making a profit on this also. Therefore, with the prospects of lakhs and lakhs of rupees coming directly as revenue as sales-tax, making a profit on the 7% interest that they charged, if they are able to generate employment to the extent of 20,000 people or so, is it pardonable to find fault with the Government of Haryana?

Sir, I would say repeatedly at the end of it that I have some experience of industry in this State—in (he State of Punjab before Haryana and Punjab were reorganised. Land was given free, registration charges were foregone, and in a very large number of cases the land was given at subsidized prices. That is how Faridabad has been industrialized. Land was allotted in the heart of Yamuna Nagar at subsidized rates for the establishment of Distillery long before Shri Bansi Lai was on the scene. In several cases, less than 7% has been charged. Let us put the whole thing in its proper perspective.

Now, in regard to the first interruption made by my close and respected friend that the whole thing is fraudulent, I have said before that the present matter is before the court of law. I think Shri Mahavir Tyagi quite rightly interrupted me by saying that I should not make any reference to it because the matter is before the District & Sessions Judge of Gurgaon. Most of the dispossessed people and the poor have gone in appeal, and this matter will be gone into...

SHRI BHAGWAT DAYAL: The question of compensation is also there...

SHRI D. D. PURI : No. Sir...

SHRI BHAGWAT DAYAL :...that a very nominal compensation is paid...

SHRI D. D. PURI: Certainly not ...

SHRI BHAGWAT DAYAL : The question is a very vital question, that Section 6 of the Land Acquisition Act is completely thwarted in the most illegal manner and in a very fraudulent manner and the land is acquired. I will prove it.

4 P.M.

SHRI D. D. PURI: Sir, the proceedings of the courts are not in camera. My hon. friends can find out what is happening there. Every aspect of the acquisition including the legality of the process, notification, sections employed and the possession taken, is before the court.

Now, Sir, this gives rise to certain general principles. It is true that the allegations have been signed by a large number of Members of this House and a demand has been made, irrespective of the fact whether there is a prima facie case or not, that this should have been referred to a Commission of Enquiry. I will deal with it. First of all, this House has passed this Act and there is a provision in that Act that you cannot make a reference unless you assume the responsibility that a prima facie case has been made out. You can make a reference only after satisfying yourself that a prima facie case has been made out. Let us leave the legal aspect alone. Let me take the political aspect of this matter. If merely making allegations by some Members of Parliament automatically starts chain reaction starting with the Commission of Enquiry, then we can also play this game and the functioning of any Government other than a Congress Government would become impossible in any State because we also know how to play this game. What are the precedents that we want to set before us? If we refer a case to the Commission of Enquiry as soon as some Members of Parliament make an allegation without

bothering to find out whether there is a *prima facie* case or not, I would say. Sir, that that would be a very unhealthy day in the history of demociatic functioning in India.

There is one more aspect and I will be very brief. So far as these allegations are concerned, I have shown them what they are. Insofar as the allegations against the Prime Minister are concerned, the fact is that four of her senior colleagues who are lawyers of eminence, have examined them and have found nothing in them. Do you mean to say that as soon as there are allegations against the Prime Minister, there should be an enquiry automatically? I have stated that the matters connected with land acquisition are before the courts of law. I have stated that insofar as the allotment of land is concerned, it is less than favourable. It is unfavourable. It cuts right across the general scheme of industrialisation in Haryana. Does it really need four distinguished lawyers to come to the conclusion that this is absolutely baseless? I would again urge that this is an unhealthy demand to make for the future of democracy in this country.

Sir, I would say to those who are our political opponents today that we do not ask for any consideration because in Haryana the electrification of villages has been a record unsurpassed in the rest of the country. Insofar as food is concerned, we were deficit by two lakhs tonnes and today as a result of taking electiicity and sinking of tubewells in the remotest villages, even in this year of drought we are expected to be surplus to the extent of 12 lakhs tonnes. We do not ask for any consideration on that account. We do not ask for any quarter because we have built the Jui and Loharu canals which are the only canals of their types in the whole of Asia. We do not ask for any quarter on that account. Nor do we ask for any quarter

because the road building programme in Haryana is again something to be admired. We do not ask for any quarter because the contribution that Haryana has mad e to the glorious deeds of the Defence Seivices in this country is second to none; it is better than most. We do not ask for any quarter on that account

The only thing is, I believe that Shri T.N. Singh is a very God-fearing man. i But the tragedy in Shri Singh's life is that he is very easily misled. He is misled and ! he makes सभाष्यक्ष जी, पुरी साहब की नजर में बंसीलाज statements in this august House on matters जी सोना हैं लेकिन सोने को सोना सिद्ध करने which have no substance and which in  $a_1$  साना ह लाकन सान को सोना सिद्ध करने addition are today sub-judice \ before the  $\hat{a}$  लिए कसौटी की मावश्यकता होती है और courts of law. There are other aspects of his पुरी साहब जैसे पूंजीपति, समाजवादी उसके political life which are very tragic, but this is लिए सही कसौटी सिद्ध नहीं हो सकते। आज equally tragic.

Defence. It has been stated by some नजर में वह सोना सिद्ध नहीं हो सकते। और authority-he had pointed out that-that आखिर, उपसभाध्यक्ष महोदय, हमने मांग क्या within a radius of 1,000 yards from a certain की थी? अगर पंजाव के अकाली मंत्रिमंडज ammunition dump, no structures could be put के खिलाफ केवल एक कम्युनिस्ट पार्टी का सदस्य up. I ask a very simple question ... I do not know about the details. If this fact was मांग करे तो उसके खिलाफ कमीशन आफ known to the Government of Harvana and to इंक्वायरी के अन्तर्गत जांच हो सकती है और the acquiring authorities, was there the बंसील।ल जी के खिलाफ 121 सदस्य मांग करते slightest difficulty in their acquiring land 50 हैं और फिर भी जांच नहीं होती तो फिर संयानम acres away from the land? I understand—I कमेटी की रिपोर्ट का अब ही क्या रह जाता है। made some inquiries in the last two daysthat no more than about 50 acres of land in इतने सदस्य जांच की मांग करते हैं और ग्राप this piece come within that radius. If there जांच नहीं कराते? मिर्घा साहब चले गये. में was any objection at all, was there any उनको राजस्वान की एक कहावत सनाना difficulty? The acquisition is compulsory चाहता दा। वहां एक कहावत है कि मामा की acquisition. We do not have to persuade people to give us the land. If you do not like this particular pat eel of land or that particular land you can move a few paces this way or that way. Where was the difficulty when you are aware of the fact that for the acquisition of this land there was some objection?

Sir, I will say this to my friends: Make any allegation as you like in so far as the Chief Minister or the Government or anyone else in Haryana is concerned. His

record outshines all accusations. That has bsen happsning all the time, at every election-as I said-before an election, after an election, frequently between the elections. Go on doing it; we are quite accustomed to it. But, for heaven's sake and for the sake of the country, keep off the fair name of the Prime Minister at least. That is all.

श्री जगवीश प्रसाद मायुर (राजस्थान) : उप-वह स्वयं को कसौटी मान कर यह निर्णय दें कि

One word before I finish, with regard to बंसीलाल जी सोना हैं तो जनता और समाज की शादी हो और मां परोसने वाली हो तो फिर भानजे को कुछ शी मिलने में किसी प्रकार की दिक्कत नहीं होती। बंसीलाल जी के खिलाफ आरोप हों और उसमें प्रधान मंत्री जी निर्णय देने वाली हों ग्रौर उसके बारे में कहा जाय कि प्रधान मंत्री जी का नाम इसके बीच में नहीं लिया जाना चाहिए, यह क्या है? झाखिर संजय गांधी की यही तो खासियत है कि वह प्रधान मंत्री जीकी कोख से पैदा हुए हैं। उनकी

†[ ] Hindi translation.

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## [श्री जगदीश प्रसाद माथुर]

भपनी पूंजी कितनी है। देश में दूसरे उद्योग-पति भी हैं और वे अपने उद्योग लगाना चाहते हैं, बढ़ाना चाहते हैं। दूसरे नौजवान भी हैं ग्रौर देश में नौजवानों की कमी नहीं है, लेकिन संजय गांधी को जितना वैंक से रुपया मिला है क्या किसी दूसरे को मिल सकता है। पुरी साहव कितना भी जोर लगायें उनको उतना रुपया किसी भी प्रोजेक्ट पर नहीं मिल सकता। इस का एक ही कारण है कि मारुति लिमिटेड के प्रोजेक्ट को प्रधान मंत्री के पुन्न ने प्रारम्भ किया है। द्याखिर इसके लिए अगर आप कहें कि प्रधान मंत्री का फेयर नाम इसमें नहीं लिया जाना चाहिए, तो वह तो इसमें आयेगा ही।

उपसभाध्यक्ष जी, अब मैं विषय पर आता हुं। राष्ट्रपति जी के अभिभाषण की दूसरी लाइन में ग्रौपचारिक शब्द का प्रयोग किया गया है स्रौर मुझे लगता है कि उनका भाषण बिलकुल झौप-चारिक है और वह औपचारिक इसलिए है कि उसके कुछ दिन बाद ही उन्होंने जयपुर में एक भाषण दिया जिसमें उनके मन की बात निकली। बहां उन्होंने कहा है कि 5 वर्षों में भारत के आम बादमी के लिए जेल में प्राप्त कैंदियों जितनी सुविधाएं भी प्राप्त हो सकें तो इससे संतोष प्राप्त होगा, यानी राष्ट्रपति का यह कथन कि झाज हिन्दुस्तान के आम आदमी को पिछले 5 वधौं में इस हालत में भी नहीं ला सके, क्योंकि माज जो सरकार की कैद में चला जाता है, उसक: कोई निश्चित स्टैन्डई है, उसके अनुसार उसको वेना पड़ता है, लेकिन हिन्दुस्तान के आम आदमी को उस हालत तक चीज मिलती नहीं है, इससे यह प्रगट होता है कि इस राष्ट्रपति के अभिभाषण में उन्होंने एक औपचारिकता का निर्वाह किया है और उस नाते से हम भले ही उनको धन्यवाद दें, लेकिन सच्चाई दूसरी ही है।

उपसभाध्यक्ष जी, एक मुख्य मुद्दे की बात राष्ट्रपति महोदय के भाषण में हुई थी। यह पहली

बार हुआ था कि संसद के विरोधी दलों ने राष्ट्र-पति महोदय के अभिभाषण का बहिष्कार किया। हम राष्ट्रपति को तरह-तरह के विवादों से बरी रखना चाहते हैं, हम किसी विवादग्रस्त मामले में उनको बीच में नहीं लाना चाहते । लेकिन इस बार यह निर्णय केवल इसलिए करना पड़ा, क्योंकि उपसभाव्यक्ष महोदय, पिछले दिनों जिस प्रकार से प्रधान मंत्री का व्यवहार विरोधी दलों के प्रति होता जा रहा है, उसको देखते हुए यह आवश्यक था कि हम राष्ट्रपति से अपेक्षा करते थे कि जन-तंत्र के और देश के संविधान के संरवक के नाते वें अपने पद पर बैठे हैं ग्रीर अपने भाषण में उन्होंने इस बात की नोटिस ली होती कि प्रधान मंत्री ने पिछले दिनों विरोधी दलों को गहार की, ट्रेटर्स की जो संज्ञा दी है, यह प्रजातंत्र के स्वस्थ्य विकास के लिए अच्छी नहीं है।

श्री सौताराम केसरी (बिहार) : किसके ऐक्शन के लिए कहा है? जैसे मोदी साहब जाकर बोले हैं भुट्टो से? आपसे कहां संबंध है? कैसी बात करते हैं।

श्री जगदीश प्रसाद माथुर: हम तो मोदी जी के काम की वकालत करने के लिए नहीं खड़े हैं।

#### (Interruption)

श्रीमान सिंह बर्मा (उत्तर प्रदेश) : शंकर दयाल शर्मा जी क्या सी०ग्राई०ए० के एजेन्ट नहीं हैं?

श्री जयबीश प्रसाद माखुर : उपसभाध्यक्ष महोदय, पिछले 2 साल से आर्थिक क्षेत्र में सरकार की जो विकलताएं रहीं, राष्ट्रपति ने उन विफल-ताशों को माना। जहां तक प्रधान मंत्री का संबंध है हम उनको गदार दिखायी देते हैं, देश द्रोही दिखायी देते हैं। जब बंगला देश के संबंध में युद्ध चल रहा था, जब पाकिस्तान के साथ लड़ाई हो रही थी, तब क्या भारतीय जनसंघ का सहयोग प्रधान मंत्री ने नहीं मांगा धौर क्या जनसंघ ने या दूसरी पार्टियों ने प्रधान मंत्री को सहयोग

नहीं दिया? उस समय उपसभाष्यक्ष महोदय, हम गहार नहीं थे, लेकिन प्रधान मंत्री ने बंगला देश की सारी घटनाओं का राजनैतिक दुष्टि से उपयोग करने का काम सबसे पहले किया। सारे देश की एकता को खंडित करने का अगर किसी ने काम किया, तो प्रधान मंत्री ने किया. क्योंकि जब स्जीब साहब यहां ग्राए, उनके सम्मान के लिए केवल कांग्रेस की ग्रोर से मंच का निर्माण किया गया था। उसी दिन हमको लग गया कि प्रधान मंत्री की नियत साफ नहीं है स्रौर यही कारण है कि विरोधी दलों को बदनाम करने के लिए कभी सी० ग्राई०ए० का कभी दूसरा नारा लगाया जाता है, जब कि स्थिति यह है कि जब भी कोई समस्या उठ खडी हई है, चाहे ग्राधिक दुष्टि से हई हो या बंगला देश के समय में हुई हो, देश की समस्याओं से संघर्षं करने के लिए विरोधी दल प्रधान मंत्री के साथ खड़े हुए हैं, जब सी० ग्राई ०ए० का उनका बड़ी जोर से दिया गया, प्रधान मंत्री ने भी दिया, कांग्रेस अध्यक्ष ने भी दिया, सभी प्रान्तों के मूख्य मंत्री भी बौलने लग गए ग्रौर विधान नगर में जब कांग्रेस का अधिवेशन होने लगा, तब सबके मुंह में ताला लग गया। वे कहें कैसे ? घरे, यह कैसा हो गया ? अमरीका से अनाज जो चाहिए। ग्रब भूखों मर रहे हैं, अमरीका से अनाज नहीं मिलेगा, सी० ग्राई० ए० का नारा बंद हो गया। बंगाल के उस अधिवेशन के बाद अब एक नया नारा है कि विरोधी दल हमारे विकास की योज-नाओं में बाधक बन रहे हैं, अगर प्रधान मंत्री बाढ़े नहीं बातीं तो पता नहीं हिन्द्रस्तान को हम कहां पर ले जाते । और इसलिए विरोधी दलों की सारी कार्यवाहियां ग्राज राष्ट-द्रोहिता का आंग बन रही हैं। मुझे लगता है सभापति महोदय, इस देश में प्रजातंत्र की पढति को हमने संविधान के ढारा स्वीकृत किया है और अगर संविधान के प्रति द्रोह करने का किसी ने कार्य किया तो प्रधान मंत्री ने किया है। विरोधी दलों की एक ग्रावश्यकता है, सब लोग मानते हैं, लेकिन विरोधी दलों को इस प्रकार से संज्ञा देना इसका अपर्थ ŧ...

श्वी सीताराम केसरी : प्रधान मंत्री ने नहीं किया। सच बात यह है कि ...

श्री जगदीश प्रसाद माथर : उपसभाव्यक जी, यह इन्टप्शन में मेरा टाइम जा रहा है। मैं कह रहा था, बाज देश के अन्दर मुझे लगता है, एक योजनाबद्ध तरीके से, आज जिस ढंग से रूस के साथ इनकी सांठ-गांठ हुई है, जिस प्रकार की पद्धति को, रूसी जिंकजे को, हिन्दुस्तान में लाने को कोशिश की जा रही है, उसमें लगता है यह प्रयास है कि धीरे-धीरे विरोधी दलों को किस प्रकार से समाप्त किया जाए। उस रूसी साम्राज्यवाद के शिकंजे को हिन्द्रतान पर कसने की दुष्टि से प्रधान मंत्री समाज की नजरों में, विरोधी दलों को गिराने का प्रयास कर रही हैं। ये उनके गिराने से गिरेंगे नहीं। जो आज की हालत है, ग्रौर जो स्वयं अपने ग्रभिभाषण में राष्ट्रपति महोदय, ने दर्शाया है उससे लगता है कि धीरे-धीरे जिस प्रकार की स्थिति आपकी सारी योज-नाओं की है, आपका जो आधिक खोखलापन है, वह जिस ढंग से समाज के सामने झाता जा रहा है, उसमें ग्रापका यह दूसरा नारा भी, जिस प्रकार से सी० म्राई० ए० का नारा भी खोखला सिद्ध हो गया है, समाज ने उस पर ध्यान नहीं दिया---यह विरोधी दलों की राष्ट्रीयता पर बापने जो आरोप लगाया, उनको जो गद्दार कहा, यह भी उल्टा आपके ऊपर पढ़ने वाला है।

उपसभाष्यक्ष महोदय, राष्ट्रपति जी ने अपना भाषण प्रारम्भ करते हुए कहा था कि सबसे पहिले जो समस्या हमें हल करनी है वह सूखे की स्थिति है, क्योंकि यह सस्मया बड़ी गम्भीर है। यह समस्या गम्भीर होने के साय-साथ राष्ट्रपति जी ने इसके तुरन्त हल के बारे में कुछ सुझाव भी दिये हैं। राष्ट्रपति जी ने अपने भाषण में यह बात अवश्य कही है कि जो लोग सूखे से पीड़ित हैं, उन्हें काम अवश्य दिया जाना चाहिए। इतनी बात उन्होंने जरूर कही है । आज हमारे देश में करीब 20 करोड़ लोग सूखा पीड़ित हैं, जिसमें से केवल 63 लाख लोगों का काम देने का प्रावधान किया गया है, इस सारे सूखे के दौरान में 1

## 251 Motion of Tlumks

#### on President's Address 252

## [श्री जगवीश प्रसाद माथूर]

राजस्थान में एक करोड़ 16 लाख आदमी अकाल से प्रभावित हुए हैं और केवल पांच लाख आदमियों को काम दिया जा सका है। सरकार ने जो कदम उठाये हैं, उससे ऐसा लगता नहीं है कि सरकार इस आपत्ति की ओर विशेष दिलचस्पी के साथ कार्य कर रही है। विरोधी दल तो सरकार की आलोचना करती ही हैं और हमने सरकार से कहा था कि देश में जो सुखी की स्थिति पैदा हो गई है, जो संकट पैदा हो गया है, उसको किसी एक का संकट न माना जाय, बल्कि सारे देश का संकट माना जाय और इस वारे में विरोधी पार्टियों का हर तरह का सहयोग लिया जाय, जबकि वे इस तरह का सहयोग देने के लिए तैयार हैं। लेकिन मुझे यह मालुम पड़ता है कि सरकार इस तरह का सहयोग लेने के लिए तैयार नहीं है। सरकार ने सूखें से निपटने के लिए योजनाएं बनाई हैं, लेकिन उन योजनाम्रों को सर-कार स्वयं करना चाहती है और विरोधी पार्टियों का उसमें सहयोग नहीं लेना चाहती है। लेकिन मैं उस आरोप की धोर सरकार का ध्यान दिलाना चाहता हूं जो श्री पाटिल ने मैसूर के सम्बन्ध में केन्द्रीय सरकार के विरुद्ध लगाया था। मैं उस आरोप को दोहराना नहीं चाहता हूं, लेकिन हमारे वित्त मंत्री जी महाराष्ट्र के हैं और मुझे महाराष्ट्र से कोई शिकायत नहीं है। इसके साथ ही साथ श्री शिन्दे जो अकाल मंत्री हैं, वे भी महाराष्ट्र के हैं, तो में मैं यह कहना चाहता हं कि सुखे की सहायता के लिए महाराष्ट्र को केन्द्र की खोर से 73 करोड़ रुपया मिलता है ग्रौर मैसूर को केवल 5 करोड़ रूपया दिया जाता है तथा राजस्थान को 4 करोड़ 81 लाख रुपया ही मिलता है। तो मैं यह जानना चाहता हूं कि इतना कम रुपया इन प्रान्तों को क्यों दिया गया है? महा-राष्ट्र में ही सुखा और अकाल की स्थिति पैदा नहीं हुई है, बल्कि भौर प्राग्तों में भी वहां की तरह की स्थिति है, फिर सरकार ने सुखे के लिए सहायता देने में इस तरह से सौतेलेपन का क्यों व्यवहार किया।

हमारी प्रधान मंत्री महाराष्ट्र के दौरे पर गईं ग्रौर उन्होंने वहां पर चार नई रेलवे लाइनें बनाने की घोषणा कर दी। इसी तरह की लाइनें राज-स्थान के अन्दर भी बनाई जा सकती घी, लेकिन स्थान के साथ सौतेला व्यवहार किया गया ग्रौर प्रधान मंत्री जी का जो इस तरह का पक्ष-पालपूर्ण सौतेला रवैंया है, दूसरे प्रान्तों के साथ उनका जो इस तरह का व्यवहार है, वह उचित मालूम नहीं देता है।

इसी भाषण में राष्ट्रपति जी ने जो मुख्य बात कही है. वह विकास की दृष्टि से कही है। उन्होंने अपने भाषण में जिन बातों का जिक किया है, जितनी भी समस्याएं बतलाई हैं, उनके बारें में सबसे महत्वपूर्ण बात यह है कि उन समस्याओं का तत्काल कोई निदान नहीं बतलाया। अगर अनाज की कमी है तो उसके बारे में यह कहा कि रवी की फसल अच्छी हो जाने से उसका हल निकल ग्रायेगा और खाद्यान का राष्ट्रीयकरण करने से इसका इलाज हो जायेगा। क्या इस तरह से हमारी और समस्याओं का भी समाधान हो जायेगा ?

पिछले दिनों जो पाकिस्तान के साथ यूढ हयां था, उसमें हमारी सेना के लोगों ने बहुत वीरतापूर्ण कार्य किये, जिनके लिए उन्हें महावीर चक झौर परमवीर चक प्रदान किया गया। मझ से एक सज्जन कह रहे थे कि मैंने अपने बेंटें को एक चक्र प्रदान किया है। मैंने उनसे पछा कि आपने उसको कौनसा चक प्रदान किया ? आजकल किसी के घर के अन्दर सब से बड़ा मसला यह सामने आता है कि राखन किस तरह से दुकान से लाया जाय । इसलिए मैंने अपने लड़के से राशन की दुकान में गेह, तेल, चीनी लाते के लिए कडा और इन चीजों को लाने के लिए ही मैंने उसे चक प्रदान किया है, क्योंकि राशन की दुकान से राजन लाना एक बहुत बढ़ा बहा-दूरी का आजकल के जमाने में कार्य है। अब तो हमारे व्यापार मंत्री जी ने सोटा कपड़ा भी

राशन की दुकानों से बांटने की व्यवस्था कर दी है। इसलिए एक लड़का तो घर के अन्दर इस बात के लिए नियुक्त किया जाता है कि वह सारे बर के लिए रोज राशन लाये, गेहुं लाये, तेल लायें, चीनी लाये और कपड़ा लाये। आज सरकार अभी कुछ जनता को अच्छी तरह से राशन भी नहीं देपा रही है स्रौर न ही इसकी ग्रच्छी तरह से व्यवस्था कर पा रही है, लेकिन जब वह सारे ग्रनाज का राष्टीयकरण हो जायेंगा, तो फिर सरकार सारे देश की जनता को राशन देते की किस तरह से व्यवस्था कर पायेंगी? माज सरकार ने उन क्षेत्रों में जहां पर फेयर प्राइस सोप द्वारा जनता को राशन दिया जा रहा है, उन द्कानों द्वारा राशन बांटने की अच्छी व्यवस्था नहीं कर पा रही है श्रीर जब सरकार सारे अनाज को अपने हाथ में ले लेगी, तो वह किस तरह सें जनता को खिला पायेगी और जनता की क्या हालत हो जायेंगी, यह मैं नहीं कह सकता हूं।

अभी सरकार का अनाज के राष्ट्रीयकरण के सम्बन्ध में जो वक्तव्य आया है, उससे मालूम होता है कि वह कुछ की ट्रेड भी रखेगी। जो दुकानदार हैं, वे 10 क्विंग्टल तक किसानों से खरोद सकेंगे और जो कंज्यूमर हैं वे एक क्विंग्टल तक खरीद सकेंगे। इस तरह से जब किसानों से 10 क्विंग्टल अनाज खरीदा जायेगा तो उसको नुकसान होगा और चौधरी साहब इस बात को समझ नहीं पा रहे हैं।

मैं उनको बता रहा हूं, क्योंकि वे वीच में बोला करते हैं। इसमें किसान को इसलिए नुकसान होगा, क्योंकि सरकार दो भाव रखेगी। जिस प्रकार चीनी के दो भाव रखे हुए हैं, वैसे ही गेहूं के भी दो भाव रखे जाएंगे। इस व्यापार के अन्दर मारा जायगा तो किसान मारा जायगा। सरकार ने जो दोहरी नीति चीनी के व्यापार में अपनार है वहीं गेहूं और चावल के व्यापार में अपनाना चाहती है। यह विलकुल गलत बात है। सरकार को स्पष्ट रूप से कहना चाहिए कि उसकी क्या नीति है।

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उपसभाष्यक्ष महोदय, जो राष्ट्रपति महोदय ने कहा है कि 7 प्रतिशत हमारे औद्योगिक उत्पादन की गति बनी रहेगी, लेकिन कल जो हमें आचिक समीक्षा मिली थी, उसमें लिखा हमा था कि यह यह 7 प्रतिशत की उल्पादन की गति पिछले वर्ष थी, वह केवल कपड़े के उत्पादन के कारण थी, उसके कारण हमने 7 प्रतिगत का लक्ष्य प्राप्त किया। राष्ट्रपति महोदय ने जो इस बार भी इसको प्राप्त करने की अपेक्षा की है, सरकार के माध्यम से वह दिलकूल गलत बात है। जब 20 करोड़ लोग सुखे से प्रभावित हों तो कसे उत्पादन बढ़ेगा। जब बिजली की यह हालत है तो उत्पादन बढ़ेगा, यह कोई नहीं कह सकता। हम 7 प्रतिशत की दर नहीं रख सकते । वह इससे कम होगी और वह कम हुई तो मंहगाई का क्या हाल होगा ? मंहगाई के बारे में श्रीमान् गोरे साहब ने कुछ आंकड़े दिए हैं। मुझे पता नहीं उनको कहां गेहूं 120 रुपए विवन्टल मिल रह। है। मार्केंट में गेहूं 140 झीर 150 का भाव है। कितनी भयंकर मंहगाई है, उसका वर्णन भी मैं नहीं करना चाहता। एक कांग्रेसी कवि मुझे मिल गए थे। मैं उनकी कविता सदन में रख देना चाहता हूं। उससे पता चल जायगा कि मंहगाई की क्या स्थिति है। उसके बाद में दूसरे विषय पर आऊंगा।

> "यदि करना है विकास तो होना मत निराश सच, ये कोमतें नहीं बढ़ रही सारा देश बढ़ रहा है उन्नति के झिखर पर चढ़ रहा है अब एक रुपए में मिलेगा चाय का प्याला ग्रीर कम से कम दस स्पए में मिलेगा एक याली खाना तो ईमानवारी से बताना क्या गरीबी रहेगी? रास्ता तो यही है विलकुल मही है गरीबी हटानी होगी तो कीमतें बढ़ानी होंगी।"

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[श्री जगदीण प्रसाद माथुर]

यह सरकार का एक्सप्लेनेशन एक कवि ने मुझे दिया था और मैंने उनसे कहा कि सदन के माध्यम से मैं आपके एक्सप्लेनेशन को सरकार के पास पहुंचा दूंगा।

उपसभाष्यक्ष महोदय, राष्ट्रपति महोदय ने बेकारी की समस्या का उल्लेख किया है। 5 लाख लोगों को रोजगार देने की बात कांग्रेस ने पटना अधिवेशन में भी कही थी और विधान नगर अधिवेशन में भी कही है। 5 लाख लोगों को रोजगार देने से ही क्या होगा, जब देश में 4 करोड़ लोग बेरोजगार है, 1 करोड़ से अधिक शिक्षित बैकार हैं, इंजीनियर, डाक्टर बेकार हैं। 5 लाख रोजगार किएट कर देना समस्या का निदान नहीं है। क्या इन 5 लाख रोजगार से बेकारी की समस्या आप मिटाने वाले हैं? और आपने इसके लिए प्राबीजन किया है 90 करोड़ रुपए का। रिजर्व बैंक की रिपोर्ट के अनुसार यह सारा केलकुलेणन 18 रुपए प्रति रोजगार आता है । रिजवं बैंक ने कहा है कि 7 हजार रुपए लगेंगे एक रोजगार किएट करने में। राष्ट्रपति महोदय के माध्यम से सरकार ने घोखा देने के लिए, एक वातावरण बनाने के लिए कि हम इतने रुपए दे रहे हैं, प्रयत्न किया है, परन्तु यह रोजगार पैदा करने की स्थिति नहीं है। आज बेकारी, बेरोजगारी, मंहगाई ग्रौर ग्रसमानता की जो हालत है, उस सारी स्थिति के अन्दर सरकार की यह सबसे बड़ी असफलता है, जसा कि राष्ट्रपति महोदय ने रायपुर के अपने भाषण में कहा है कि हिन्दुस्तान में जनसाधारण की तुलना में जेल के कैंदी का जीवन अधिक सुखी है।

गोरे साहब ने कहा था 18वें पैराग्राफ के सम्बन्ध में लेकिन उसके बाद के जो पैराग्राफ हैं उन पर कुछ कहने के पहले — पंडा साहब आ गए हैं, उन्होंने आन्ध्र के बारे में बहुत कुछ कहा था, आन्ध्र के सम्बन्ध में की भी कुछ बता दूं। आन्ध्र के सम्बन्ध में हमारी पार्टी के लिए कहा जाता है, जनसंघ तात्कालिक दृष्टिकोण अपनाता है। इमने तात्कालिक दृष्टिकोण की वजह से

नहीं कहा था कि ग्रान्ध्र का विभाजन हो ! हमने इसलिये कहा था कि दूसरा एस०म्रार०सी० नियुक्त किंवा जाए, क्योंकि सरकार पर भरोसा नहीं। जैसा कल गोरे साहब कह रहे थे कि वहां शान्ति स्थापित हो जाएगी और कांग्रेस वाले कह देंगे कि हमने आश्वासन दिया था कि वहां अगर शान्ति स्वापित हो गई तो हम इस समस्या पर विचार करेंगे और किसी दिन घोषणा हो सकती है कि हमने आन्ध्र प्रान्त के निर्माण का सिद्धान्त स्वीकार कर लिया । जब एस०झार०सी० ने अपनी रिपोर्ट दी तो वह केवल दो प्रांतों के निर्माण की रिपोर्ट दी थी। लेकिन आज हालत क्या है ? कांग्रेस ने अपने शासन की चलाने के लिए उनकी जब भी मर्जी आई---मैं उनके झौचित्य ग्रौर ग्रनौवित्य पर नहीं जाता हूं---राज्य बना दियें। 4 लाख का नागालैंड बन सकता है, मेघालय बन सकता है, मिजोरम बन सकता है, मणिपुर बन सकता है और दूसरे प्रान्त बन सकते हैं झौर वह भी किसी ठोस आधार के ऊपर नहीं, सरकार सोच-विचार कर बनाती तो मैं मान सकता था, इसलिए हमने लोगों से यह कहा कि सरकार पर भरोसा नहीं रखो । कांग्रेस जिस तरह से चाहे अपनी मर्जी से निर्माण करेंगी। इसलिए हमने कमीजन की मांग की । कमीजन अगर यह कह दे कि दूसरी बार प्रान्त के पुन-निर्माण की आवश्यकता नहीं है, तो हम मान सकते हैं। जो रिपोंट कमीशन की ग्रायेंगी सब लोगों पर बाईडिंग होगी. यह होना चाहिए । यह नहीं कि कमीशन ने रिपोंट दे दी झौर प्रधान मंत्री को वह सच्छी नहीं लगी, उनकी पार्टी के हित में नहीं रही तो उसको उठा कर रख दें, हम इस प्रकार का कमीशन नहीं चाहते । इसमें देश की अखंडता भंग होती है ? 14 की जगह 16, 20 या 50 प्रान्त होने से, ज्यादा प्रान्त बनने से राष्ट्रीयता पर आषात पहुंचता है, यह वही लोग कहते हैं जिनमें राष्ट्रीयता की भावना कम हो । ग्रलग प्रान्त होने से, ज्यादा प्रान्त होने से राष्ट्र की एकता खंडित नहीं होगी । राष्ट्रीयता एकता में खंड तब होता है, जब अपने स्वार्थ के लिए, अपने दल के हित के लिए प्रान्त बनते हैं। अपनी मर्जी से कोई ऐसा ही दूसरा निर्णय

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ले लिया तो उस समय लोग सोचते हैं कि अपने स्वार्थ के लिए यह सब किया जा रहा है। इसलिए हमने कानपुर में अपने अधिवेशन में एक निष्पक्ष कमीशन की बान कही है। आन्ध के सम्बन्ध में हमारा दुष्टिकोण स्पष्ट है।

(Interruption)

उपसभाध्यक महोदय, मैं एक बात और आपके सामने निवेदन कर दं। हमारी सरकार ने बहत ग्रच्छी अपेक्षा की है। विदेश नीति पर चर्चा करते समय विदेश मली जी यहां बैठे हैं, इन्होंने कहा है पैरा 32 में राष्ट्रपति के माध्यम से कि झरवों का जो क्षेत्र था इजराइल ने उसे खाली नहीं किया । उसके बारे में राष्ट्रपति ने चिन्ता प्रकट की है। यह बहुत अच्छा है, वहां अह क्षेत्र खाली हो इसके लिए हमें कोई ग्रापत्ति नहीं। लेकिन इस सारे अभिभाषण में सरकार ने अपने क्षेत्र को खाली कराने की चिन्ता की हो, यह दिखाई नहीं देता । चीन और पाकिस्तान हमारा क्षेत्र दबाये बैठे हैं। हम दोनों देशों से मिलता करने के लिए उत्सुक हैं ग्रौर चीन के साथ जिस प्रकार से इन्होंने इच्छा प्रकट की है, मिल्लता करने की वह वैसी ही है जैसे कि किसी ने कहा कि हमने बादी करनी है, 50 परसेंट तय हो गई । 50 परसेंट कैसे तय हो गई ? पूछा तो उसने कहा मैं तो तैयार हूं, दूसरा झभी तैयार नहीं । 50 परसेंट बादी सरकार करने के लिए तैयार है चीन के साथ, मगर चीन धभी तैयार नहीं है। कौन सी शतीं के साथ, किस शतं के आधार पर चीन के साथ मिलता होगी ? चीन हमारा इलाका दबाकर बैठा है, हमारे शतूको मदद कर रहा है, उस नाते से हम इस बात पर विचार करते । राष्ट्रपति माग्रो-त्से-तंग की मुस्कान से ये लोग समझे कि वह हमारे ऊपर फिदा हो गया। किसी दावत के अन्दर इनके राजदूत से हाथ मिला लिया, इस बात के ऊपर सरकारें बैठ कर निर्णय करने लग जाएं, यह समझ में नहीं आता । चीन का हमारे साथ क्या सम्बन्ध है, चीन ने तिब्बत के साथ जिस प्रकार का संबंध किया है, उस पर विचार होना चाहिए। इजराइल के बारे में यह नहीं कहा कि इजराइल भी एक वास्तविकता 17 RSS/72-9

है, ग्ररवों को इजराइल की वास्तविकता को स्वी-कार करना चाहिए । उसकी वास्तविकता के लिए भी आप कहते कि इजराइल की भूमि को खाली करना चाहिए। उसको आप रिकगनियन देते । उसके बजाय आप इस प्रकार की विशकूल धिकिंग कर रहे हैं, यह कोई ग्रच्छी बात नहीं है। विशेष तौर से उस समय जब हमारे कुछ क्षेत्रों पर कुछ देश कब्जा कर के बैठे हुए हैं, उन क्षेतों को खाली करवाने के बारे में आप एक शब्द का प्रयोग न करें । उसकी उपेक्षा करके पाकिस्तान के साथ जो हमारा शिमला समझौता हुआ है, उसकी सफलता के गीत गाना उचित नहीं है। मैं इस सम्बन्ध में कहना चाहता हूं कि शिमला समझौते के उस सिद्धांत को पाकिस्तान ने दफना दिया है। ग्राज कैदियों के प्रश्न को लेकर के पाकिस्तान दूनिया भर में हिन्दुस्तान की बुराई करता है। यह कोई मामूली बात नहीं है। जिस प्रकार ब्लैक दिसम्बर के नाम से एक संगठन का दिल्ली ग्रीर बम्बई में निर्माण हुग्रा है ग्रीर हमारे देश के नेताओं को धमकियां दी जा रही हैं, उसके पीछे पाकिस्तान का हाथ होने के ग्रति-रिक्त ग्रीर किस का हाथ हो सकता है। इसलिए यह कहना उचित नहीं होगा कि शिमला समझौता सफल हम्रा है ग्रौर उसको ग्रागे बढाना चाहिये। पाकिस्तान ने उनको किसी रूप में स्वीकार नहीं किया है। सरकार ने स्वयं इसको सदन में स्वी-कार किया है कि पाकिस्तान का जो प्रसार तंत्र है, पांकिस्तान का जो रेडियो है, उसके माध्यम से पाकिस्तान हिन्दुस्तान के विरुद्ध झाज भी प्रचार करता चला ग्रा रहा है । इसलिए शिमला सम-झौते के गीत गाना उचित नहीं है।

इस संबंध में मैं एक चीज और कहना चाहूंगा और वह यह है कि मेख म्रव्युल्ला के दोस्तों से म्रौर मेख म्रव्युल्ला से दिल्ली में जो चर्चाएं प्रारंभ हुई हैं उनका क्या स्टेटस है । आज जिस झाली-मान तरीके से वे हिन्दुस्तान में रहते हैं, उसके खर्च की पूर्ति कौन करता है । उनके साथ पिछले कुछ दिनों से जो वार्ता का दौर चला है, उससे लगता है कि कुछ दाल में काला है । आज हिन्दु-स्तान में बाकी लोग गहार हैं । जनसंघ वाले

## [श्री जगदीश प्रसाद माथुर]

गहार हैं। स्वतंत्र पार्टी वाले गदार हैं। कांग्रेस (ग्रो०) वाले गद्दार हैं। मार्क्सवादी गद्दार हैं। पी० एस० पी० वाले गहार हैं। उनसे सरकार बात नहीं करना चाहती है । लेकिन शेख अब्दुल्ला के साथ प्रेम की बातें चलाई जाती है। सरकार के लोग जानते हैं कि 1953 में शेख अव्दल्ला ने क्या किया है। उनको इस सम्बन्ध में बताने को जरूरत नहीं है कि उस समय किस प्रकार ग्रेख ग्रब्दुल्ला ग्रमरीका से मिल कर स्वतंत्र काक्मीर बनाना चाहते थे। फिर भी पाज उनके साथ बातचीत चल रही है । ग्राप इस कुर्सी पर विराज-मान हैं। ग्राप ही फैसला कर दीजिये कि ऐसी परिस्थिति में विरोधी दल गहार हो सकते हैं या सरकारी पक्ष गद्दार हो सकता है। इनको देशद्रोही कहलाना चाहिये या हमको देशद्रोही कहलाना चाहिये, ग्राप इस चेयर पर बैठे हैं, ग्राप ही इस सम्बन्ध में अपने विचार व्यक्त कर दें।

श्री मोहम्मद उस्मान आरिफ (राजस्थान): सद्रे मुहुतरम, में प्रपने दोस्न श्री गाडपिल की उस तज्ञवीज का खैरमकदम करता हूं, जो उन्होंने राष्ट्रपति जी के ऐड्रेस के सिलसिले में यहां पेश की है। राष्ट्रपति जी ने अपने ऐड्रेस में बड़ी संजीदनी और सूझबूझ के साथ उन तमाम मुश्किलात लात पर रोशनी डाली है, जो आज हमारे देश और मुल्क वालों को दरपेश हैं। उन्होंने उस कार-गुजारी पर भी नजर डाली है, जो हुकूमत इस दौरान में अमल में ला रहा है। उन्होंने इस तरफ भी इशारा किया है कि तमाम मुश्किलात को दूर करने में किस तरह से हुकूमत लगी हुई है।

सद्रे मुहतरम, साज हम बहुत ही मुझ्लिलात की मंखिल से गुजर रहे हैं। हमारे सामने बड़ी-बड़ी कठिनाइयां हैं। इसमें कोई शक नहीं है। कि इन कठिनाइयों की वजह भी है। 1971 की जंग में लातादाद खर्चा हुम्रा एक करोड़ बंगला देश के पनाहगुजीनों को जाबाद करने ग्रौर उनको वापस ग्रमन व ग्रामान के साथ ग्रपने मकामात

पर भेजने में सरफ़ी हुआ और उसके बाद जो हमारे मुल्क में कहतसाली, सैलाव प्रौर तूफान याये, उसकी वजह से हमारी इकोनामी पर ऐसा कुछ दबाव पड़ा कि हमारी इक्तेसावी हालत वहीं कमजोर हुई । लेकिन इसके बावजूद भी हमारी गवनंमेंट ने झौर हमारी सरकार ने जिस सलीके से हालात का मुकाबला किया है, वह काविलेतारीफ है। इस दौरान में झहले वशीरत और सियासतदानों का क्या फर्ज है और किसने कितना फर्ज यदा किया है, यह देखने की बात है ग्रीर यह एक बड़ा सोचने का सवाल है। हक्मत ने अपने तरीके से हालात का मुकाबला करने की बहुत अच्छी कोशिश की है। इसमें शक नहीं है कि 1970-71 में हमारी पैदाबार जो थी वह 8 फीनदी ज्यादा हुई और झीर मालों के म्काबले में हम को काफी राइत मिली, लेकिन इसके साथ-साथ इस दौरान में जब फरलें फोल हईं, मानसून फेल हो गया और साथ ही साथ कहतताली ने हम लोगों को घेर लिया तो लाजमी तौर पर हमारी जो पैदाबार ज्यादा थी, उस पर असर पड़ा । इसके बावजूद भी हमारी गवनमेंट ने करीब एक करोड़ टन ग्रनाज से ज्यादा मुल्क के उन मुख्तलिफ हिस्सों में पहुंचाया, जहां कि उसको जरूरत थी। कीमतों को रोकने के लिए भी गवनंमेंट ने बड़े सजग कदम उठाये और गवनं-मेंट ने यह फैसला किया है कि झाइन्दा फसल से गेहूं का थोक व्यापार वह ग्रापने हाथ में ले ग्रीर उसके बाद चावल का व्यापार भी ग्रापने हाथ में ले । इस सिलसिले में मुख्तलिफ ख्यालात जाहिर किये गये हैं। हमारे एन० जी० गोरे साहब अभी इस हाउस में तकरीर फरमा रहे थे। मैंने उनकी तकरीर को बहुत गौर से सुना। वह बहुत संजीदगी के साथ झौर सोच विचार कर वोलने वाले शक्त हैं । उन्होंने साथ-साथ यह फरनाया कि यह जो आइन्दा गेहूं का, सनाज का होल सेल ट्रेड जेने का गवर्नमेंट का ख़याल है यह कामयाब नहीं होगा और यह आगे जा कर फेल हो जाएगा। उसके साथ-साथ मैं मंतजिर या कि गोरे साहब कोई ऐसी तजवीज फरमाऐंगे यौर बनलायेंगे कि जिससे किमतों को रोकने का कोई दूसरा तरीका सुझाया जा सके, लेकिन मैंने देखा कि उन्होंने सिर्फ दो बातें ही फरमायीं धौर इस तजवीज के सिवाय कोई दूसरी तजबीज पेश नहीं की । उन्होंने सिर्फ इतना ही कहा कि

मशीनरी इस लायक नहीं है कि इस पालिसी पर यमलदरामद कर सके या यह कि स्टोरेज के सिलसिले में हमारे इंतजामात होने चाहियें। इसके मायने यह हुए कि हकुमत ने जो पालिसी अख्तियार की है और उसने जो तरीका अख्तियार किया है, उसके बारे में सिर्फ दो सुझाव उन्होंने दिये हैं। उसके अलावा और कोई दूसरी मजीद पालिसी या मंसूबा उन्होंने नहीं बताया, जिसकी वजह से यह कहा जा सके कि यह कीमतें इस तरह पर रोकी जा सकती हैं। मुस्तकबिल में क्या चीज होगी और मुस्तकबिल में क्या नतीजा बरामद होगा, इसके बारे में मस्तकविल ही कह सकता है, लेकिन हम को देखना है कि जो तरीका हमने सोचा है और जो आइन्दा कीमलें रोकने का तरीका हमने अख्तियार किया है, उस पर अमल कर के हम किस हद तक जनता को राहत पहुंचा सकते हैं।

इसके साथ-साथ मैं एक दूसरी बात की तरफ तवज्जेह दिलाऊंगा । कहतशाली ने मुल्क के कई दूसरे इलाकों को घेर रखा है। राजस्थान, जिस इलाके से मैं ताल्लुक रखता हं. वह इस दफा बहुत ही मुसीबत में है। राजस्थान एक रेगिस्तानी इलाका है ग्रीर उस इलाके में हर दूसरे साल कहत की परेशानी एक मामली बात है। वह बिलकुल एक आग बात हो गयी है। इस साल वह मुसीबत बहुत ज्यादा है। इसमें शक नहीं कि रियासती सरकार ने ग्रपने तौर पर बडे ग्रच्छे इंतजाम किये हैं ग्रीर हिन्द सरकार भी अपने तौर पर मदद दे रही है, लेकिन मैं समझता हं कि आज तक जो मदद मिली है, वह इतनी काफी नहीं है कि कहतशाली का मुकावला किया जा सके । राजस्थान के 26 डिस्ट्रिक्ट्स में से 24 डिस्ट्रिक्ट्स सुखे की लपेट में हैं और करीब 130 करोड आबादी सुखे की मुसीबत में गिरफ्तार है। ग्राज तक जो कुछ मदद दी गयी है, उस की तादाद 4 करोड़ है। राजस्थान सरकार ने प्रपनी तरफ से हिन्द सरकार को एक मेमोरेंडम पेश किया है, जिसमें बताया गया है कि उनकी जरूरियात क्या हैं और उनकी मांग करीब 80 करोड की है। उस 80 करोड़ में राजस्थान सरकार ने यह कहा है कि बाधा हिस्सा हमें लोन दे दिया जाय और बाधा हिस्सा यान्ट के तौर पर दिया जायें। लेकिन स्टेंडी टीम जो 17 LSS/72-10.

तीन दफा वहां गयी और उन्होंने जो हालात का जायजा लिया उसके लिए मैं यही कहंगा कि उन्होंने प्रोसीजर, फारमैलिटीज और टेक्निकैलिटीज के गोरख-धंधे में जा कर ब्रसली वाक्यात को नजर अंदाज किया और सही सुरतेहाल पेण नहीं की । इसलिये हमको जो कुछ भी मिला है वह सिर्फ समुंदर में एक बुंद ही नहीं बल्कि सहरामें एक बुंद के बराबर है । इस सिलसिले में मैं अपनी प्रधान मंत्री साहिवा की खिदमत में खास तौर से बज करूंगा कि वे इस सूरतेहाल पर ज्यादा तवज्जह फर्माएं। बोकानेर के जिस इलाके से मैं ताल्लूक रखता हूं, उसके महतलिफ गांवों में मैं खद गया हूं, हालत बहन खराब है। इसलिये मैं दुबारा यह अप्यील करना हं कि जो कुछ स्नाज तक देने को कहा गया है, उससे ज्यादा देने की जरूरत है। इस सिलसिल में मैं जनावे वजीरे खजाना, चव्हाण साहब की खिदमत में एक घोर पेण करता हं :---

"सहरा की प्यास कोई बुझाए तो बात है बादल समुदरों पर जो बरसा तो क्या हुआ।?"

इसके ग्रलावा मैंने राष्ट्रपति जी ने इस मल्क की फारेन पालिसी के बारे में कुछ फर्माया है। में खत्रं करू कि हिन्दूस्तान की फारेन पालिसी धमन और नान-एलाइन्मेन्ट की है। हिन्दुस्तान ने हमेशा जियो और जीने दो की पालिसी अख्ति-यार की है, लेकिन उसके साव-साय जब कभी भी हिन्दुस्तान पर दुष्मनों ने हमला किया और उस पर जंग थोगी गई, तो हिन्द्रस्तान ने साबित कर दिया कि बह दूश्मनों को महतीड़ जबाब देने का हीसला रखता है । 1971 की जंग में ऐसा हझा ग्रीर 1960 ग्रीर 1965 की जंगमें ऐसाहया । लेकिन उसके साथ-साथ समन व समान की नीति को इस बात से साबित कर दिया कि हम किसी तरह से टेरिटोरियल एग्रेन्डाइजमेन्ट की पालिसी पर नहीं चलते । हमने जॅग फतह करने के बाद फिर फतेह की हैसियत से शिमला समझौता किया पाकिस्तान के साथ मोहाहिदा किया और महाहिदे को पूरा भी किया। हम इस उपमहाडीप में ग्रमन ग्रीर परमानेंट ग्रमान कायम करें, इस नक्ते नजरिए से टमने जिमला समझीता किया और इस समझौत के पेणेनजर बगैर किसी तीसरी ताकृत की मदाखलन के हमने कश्मीर कल्ट्रोल लाइन तय को खौर हमारी फीजें इन्टरनेशनल

[श्री मोहम्मद उस्मान आरिफ]

बार्डर तक बापस पहुंच गई ग्रीर हमने वह कमीन बारिस कर दी जो पाकिस्तान से हमने जंग में हांसिल की थी। इससे यह नतोजा निकला कि इमने धपनी तरफ से मोहाहिंदे का पूरी तौर से तहफुज किया, लेकिन पाकिस्तान से जैसा कि हम उम्मीद करते थे ग्रीर जैसा कि दुनिया को भी उम्मीद थी, उसने ग्रपने तरीके ग्रमल से कुल उम्मीद पूरी नहीं, की जिससे हम कह सकें कि वह इस मोहाहिंदे पर सही तौर पर ग्रमल कर रहा है। मिस्टर भुट्टो, सदरे पाकिस्तान एक ग्रजीब शक्सियत हैं। उनकी शक्सियत सिक्स-बर ग्राफ अपोजिट्स है, मजमूग्र-ए-तजाद है। उनके बारे में मैं सिर्फ यह ग्रजं करना चाहता हु:--

"भुट्टो में और बात ही क्या है कमाल की कुछ उसको चकमा देगए कुछ उससे चाल की"

लेकिन आप देखेंगे कि राजनीति या जिदगी के किसी गोबे में जकमे झौर चालबाजी से काम नहीं चल सकता है। मसला तो सीधा था, वह बासानी से बंगला देश को रिकगनाइज कर सकते थे झौर उसके नतीजे में झासानी से वे झपने कैंदियों को, प्रिजनर्स आफ वार को छड़वा सकते थे। एक सीधा-सादा ममला था, लेकिन उन्होंने इस बात को उलझा दिया। शायद उनका नुक्ते नजरिया यही है कि वह सही मानी में, दिल से, हमसे मुसालेहित नहीं चाहते और 90 हजार की तादाद में ग्रगर वे पी०ग्रो०डब्ल्ज यहां रहते हैं तो उन्हें पाकिस्तान में यह कहने का मौका मिलता है कि हिन्दूस्तान हमारा मुखालिफ है और इसी नक्ते पर वे पाकिस्तान के जज्बे नफरत को हिन्दस्तान के खिलाफ हमेशा के लिए पाकिस्तानियों के दिलों में कायम रख सकते हैं। मैं अफसोस के साथ कहना चाहता हूं, भुट्रो साहब अपनी मौजदा पालिसी से सही तौर पर, मोहाहिदे का जो मन्त्रा था, उसको पूरा नहीं कर रहे हैं।

सदरे मोहतरिम के एड्रेंस में इस कमी को महसूस करता हूं कि उन्होंने माइनारिटीज के बारे में कोई वाजेह, कान्कीट स्रौर डेफिनिट बात नहीं कही । सदरे मोहतरिम, मुस्लिम अकल्लियत हिन्दुस्तान में

सबसे बड़ी झक़ल्लियत है। हमारा कांस्टीट्युशन सेक्युलर है, हमारी हुकुमत सेक्युलर है । हमारी हकुमत का ग्राला दिमाग, हमारी पार्टी के आला लोग हमेगा इस बात का ध्यान में रखते हैं कि कांस्टीट्यू शन में जो तहफुकुजात माइनारिटीज को दिए गए हैं, वे पूरी तौर पर उनको दिए जाने चाहिएं, लेकिन जैसा कि हमारे इसी हाउस में मुख्तलिफ ग्रौकात में बहुत से लीडरों को ग्रौर बड़े-बड़े साथियों को यह कहते सुनते हैं कि गवनंमेंन्ट की प्रोग्नेसिव पालिसी को इम्पलोंमेन्ट करने में व्युरोकेसी आड़े आती है, उसी तरह से मैं अर्ज करूंगा कि सेक्यलरिज्म की पालिसी को अमल में लाने के लिए हमारी ब्युरोकेसी सही पार्ट ग्रदा नहीं करती । मैं इस सिलसले में यही अर्च कर सकता हं कि हमें खास तौर से तवज्जो देने की जरूरत है और हमारे इस मसले पर हिन्दुस्तान में जो दूसरी सियासी पार्टियां हैं. दूसरे जो मखालिफ हैं, चर्चा करते हैं, वे इस बात का हमेशा एक हथियार के तौर पर हम को बदनाम करने के लिए इस्तेमाल करते हैं । आप साहेबान ने सूना होगा कि दो दिन पहिले श्री भ्रसद मदनी साहब ने इस हाउस में कहा था कि मुसलमानों की जान, धाबरू धौर इज्जत महफूज नहीं है। मुसलमानों को नौकरियां नहीं मिलती हैं। उन की माली, समाजी और इबतेसादी हालत बरी है।

SHRI DAHYABHAI V. PATEL: What is this? What is the function of the Opposition? Opposition is here to criticise Government. We discharge our duty.

SHRI MOHAMMED USMAN ARIF: But I can well understand youi aim and object.

SHRI DAHYABHAI V. PATEL: Without criticism, no Government can function. You cannot say 'Badnam'.

श्री मोहम्मद उस्मान श्रारिफ : उन्होंने यह भी कहा था कि मुस्लिम पसंनल लां के बारे में गवर्न-मेंट की नीती बिलकुल साफ है श्रीर हमारी पार्टी ने बार-बार यह कहा है कि जब तक मुसलमान यह नहीं चाहेंगे, तब तक हम कोई तरमीम करने

## 265 Mjtiort of Thanks

वाले नहीं हैं। इसी तरह से उन्होंने कहा था कि अलोगढ़ मुस्लिम यूनिवर्सिटी का तरमीमी बिल लिए मजोद जम्हूरियत के उसूलों पर तरमीम का सिला मोहताज है। इसी तरह से उर्दू के केस के बारे में एक आम तौर पर चर्चा की जाती है। इसमें शक नहीं मुझ कि उर्दू के सिलसिले में या दूसरे मसायल के हाउस सिलमिले में जो ब्रक्लियतों से ताल्लक रखते हैं। यतपि

यलों को हल करना चाहती है। श्रीमहाबीर त्यागी : क्या आपको इस बात की

गवर्नमेंड खद फिकमन्द है ग्रीर गवर्नमेंट उन मसा-

तसल्ली है कि उनके साथ जस्टिम हो रहा है ?

श्रीमोहम्मद उस्मान ग्रारिफः मैं ग्रर्ज कर दूं श्रौर ग्राप उसको सुनिये।

THE VICE-CHAIRMAN (SHRI V. B. RAJU): He has a right to say what he feels.

SHRI DAHYABHAI V. PATEL: The Opposition has also the right to criticise. Our function is to criticise the Government.

श्रीमहाबीर स्थागी: ग्रभी मैंने घापके लिये एक शेर लिखा है जो इस प्रकार से है।

"ग्राच्छेखासे जा रहेथे थामे जिगर को तुम; रहबर के साथ चल पड़ेगुमराह हो गये।"

श्री मोहम्मद उस्मान श्रारिफ : मेरा कहना यह है कि घेर व शायरी के बजाय हकीकत में नजर रखें 1 तो मैं यह श्रजं कर रहा था कि उर्दू का जो मसला है उसके लिए ग्राम तौर पर वायदे किये जाते हैं लेकिन गवर्नमेंट उनको पूरा नहीं कर पाती है । मैंने ग्रभी ग्रजं किया कि गवर्नमेंट की नीयत साफ है लेकिन बाज श्रीकात जो ग्रमल दरामद करने वाले लोग होते हैं वुल ग्रमल नहीं करते ग्रौर उसकी तरफ तवज्जो नहीं देते हैं 1

अयोजिशन ने मुल्लिम अक्लियतों को मौके व मौके इलैक्शन में चोट के लिये एक्सप्लाइट किया, इस बात में कोई शक नहीं है। मैं अर्ज करता हैं कि इन मामलों को मसलों की तरह हल करना चाहि क्योंकि अयोजिशन तो हर बात पर गवर्नमेंट

को बदनाम करना चाहती है और उसने यह अपने लिए एक सिलमिला बना लिया है। मैं ऊर्द के सिलसिले में ग्रजं कर रहा था। मैं ऊर्दु का एक ग्रदना तालिवे इल्म हं ग्रौर उद् के ग्रदब से मुझ को दिलचस्पी है। मैं समझता हं कि इस हाउस में और इस देश के सब लोग इस बात से गुतफिक हैं कि उर्द इस देश में बनी, यहीं पैदा हई और यहीं फली स्नौर फली। उर्दुका रोल यहां हिन्दूस्तान में इत्तिफाक श्रौर इत्तिहाद बनाने का रहा है ग्रीर यह इंडियन-मस्लिम कल्चर की एक जमानत है । यह हिन्दुस्तान की गंगा-जम्नी. तहजीव है और उसकी यादगार है। उर्दु ने बाजादी की लडाई के दिनों में जो रोल झदा किया जाहिर है, उर्द के मुसन्नेफीन, उर्दु अफसाना निगारों, उर्द के णायरों और ऊर्द के ब्रदीवों ने और सहाफियों ने आजादी की जेंग में जो पार्ट अदा किया वह किसी से छपा नहीं है। लेकिन मैं यह ग्रजं करूंगा कि जिस तरह बहत से मसायल सियासी पार्टियों के शिकार हो जाते हैं और खराब हो जाते हैं, उसी तरह से उर्द का मसला भी सियासी पार्टियों का शिकार हो गया है और वे इस मामले को तरह तरह से उलझा रहे हैं।

मैं यह अर्ज करता हूं कि कांग्रेस सरकार के अलावा जब जब प्रान्तों में गैर-कांग्रेंसी सरकारें बनी थीं छौर मुसलमानों ने उनके वादों पर बोट दिये थे तो कोई मुझे बताये कि उस दौरान में उन्होंनें मुसलमानों छौर उर्दू के लिये क्या किया, सिवाय इसके कि वे यह साबित कर सकें कि महत्र वोट हासिल करने के लिये बादा किया था।

श्री जगदीश प्रसाद माबुर: उर्दूको मुसलमानों की जवान मानते हो ?

श्री मोहम्मद उस्मान झारिफ : नहीं बदकिस्सती यह है कि उर्दू को मुललमानों की जबान कह कर ग्राम तौर पर यह गलत फिजा पैदा की गई है कि यह मुसलमानों की जबान है इसलिए नहीं पनपनी चाहिए। मैं यही ग्रर्ज करना चाहता हूं कि उर्दू को बनाने, पनपाने ग्रौर ग्रागे बढ़ाने में जो हिन्दू उदीबों ग्रौर शायरों, अफसाना निगारों ग्रौर महाफियों का रोल है वह दूसरों के मुकाबले में कम नहीं है । बल्कि बाज का तो बेमिसाल है ।

श्री महाबीर त्यागी : ग्राप कहते हैं कि उर्दू मुसल-मानों की जवान है ?

श्री मोहम्मद उस्मान श्रारिफ : नहीं मैं इसकी तरदीद कर रहा हूं, मैं बता रहा हूं कि यह मुसलमानों की ही जबान नहीं है । तमाम हिन्दूस्तानियों की है । में इस स्थाल की तरदीद कर रहा हूं। मुसलमानों की जवान बता कर इस के खिलाफ महाज कायम किए गये हैं। सर तेज बहादर सप्र ने कहा था कि उर्द हिन्दुओं ग्रीर मसलमानों का नाकाबिलतकसीम तरका और विरसा है । वे लोग जो उर्द के माए ताज थे और है, जिल्होंने उई को बहत कुछ दिया उनमें से चन्द यह हैं : चकवस्त लखनबी, रतन नाथ सरणार, दयाणंकर नसीम, राम प्रसाद विस्मिल, सर तेज बहादूर सप्र, नीबत राय नजर, महरूम राम बाब सक्सेना, हृदय नाथ कंजरू, झातन्द नारायण मुल्ला, फिराख गोरखपुरी गोवाल मिलल, गोपीचन्द नारंग, मालिक राम, जोश मल्शियानी, जगत्नाथ आजाद, अर्थं मल्शियानी, प्रेम चन्द, खण्तर मिरामी, गुलजार देहलवी, कंवर महेन्द्र सिंह बेदी, राजेन्द्र सिंह बेदी, कैफी देहलवी, कृव्ण चन्दर, साहिर देहलबी, जार देहलबी, रामकिशन मण्तर । ये वे लोग है जिल्होंने उर्दुको अपने खुन से सींचा है और उर्द्की ग्रपने तरीके से बहुत बड़ी खिदमत की है। यह सब हजरात गैर-मुस्लिम हैं। सवाल यही है कि सियासी लोगों ने इसको हयकंडा बना दिया । मैं ग्रजं करता हं ग्रीर खास तौर पर ग्रजं करता हं कि उर्द के बारे में सियासी जज्ब तब से पैदा हबा जब मौलवी झब्दल हक ने मस्लिम लीग में तजवीच रखी थी कि पाकिस्तान की जबान उर्दू होगी । उनकी इस गलती ने उर्द को मसीबत में डाला ग्रीर ग्रागे उसकी वजह से जज्बात भड़के और सियासी तौर पर उसका फायदा उठाया गया। उर्दकी बका झौर उसकी हिफाजत के लिए गवनंमेंट ने पहले भी कदम उठाया है और उठा रही है। उर्द के लिए तरक्की बोर्ड 1 करोड रुपया देकर कायम किया गया है ग्रीर उर्दु कमेटी कायम की गई है और इसको हिफाजत की कोशिश की जारही है। उर्द के सिलमिले में उर्द ही नहीं बल्कि मुसलमानों के मुख्तलिफ मसायल के सिलसिले में अभी प्राइम मिनिस्टर साहिबा ने चौफ मिनिस्टसं कान्फ्रेंस में यह साफ तौर से कहा है और उनको हिवायत दी है कि मस्लिम अक्लियत के मसायल, जिनमें उर्द शामिल है, को अच्छी तरह से देखा जाय और उनको समझा जाय और उनको हल करने को कोणिश की जाय ।

मैंने पहले बर्ज किया है इस तमाम सूरतेहाल में किमका क्या फर्ज है और फिसने क्या किया उस सिल-

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सिले में मैं अपोजीणन के बारे में कुछ कहना चाहता हं । दुनिया के तमाम जम्हरी मुल्कों में जहां अपोजीशन पार्टियां होती हैं उनका फर्ज रहता है कि वे मुल्क के संकट में और मल्क की मुक्तिलात में हलिंग पार्टी का साथ दें और मुल्क की सालमियत कायम रखें, अमनो-अमान कायम रखें लेकिन हमारी अपोचीशन पार्टीज का तरीका यह है, अभी माथर साहब फरमा रहे थे कि हमने जंग के मौके पर साव दिया था तो मेरा कहना यह है कि बर्चु हैंच इटस ओन रिवार्ड आपने अगर साथ दिया था तो आपने भादरे हिन्द्रस्तान की हिफाजत को, आपने किसी पर झहसान नहीं किया । फिर आप यह कहते हैं कि हमने इसलिए साथ छोड दिया क्योंकि आपने मुजीब्रेहमान को सिर्फ कांग्रेस के प्लेटफार्म पर खड़ा किया। असली बजह यह है कि जहां आप जरा मुश्किल हालात देखते हैं, जहां हम संकट में होते हैं वहां आपको कर्सी नजर आने लग जाती है, आपको हक्मत नजर बाने लग जाती है और आप हुकुमत के साथ ताम्नबन इसलिए नहीं करते कि ग्राप पब्लिक के सेंटीमेंट्स को गलत रास्ते ले जाकर यह कोशिश करते हैं कि आइंदा चुनाव में आपको बोट मिल जायें और यह हुक्मत गिर जाए ।

मैं अजं करूंगा कि वह नहीं होने वाला है । इन 22-24 सालों में जनता ने यह साबित कर दिया है कि आपके उसूल क्या हैं और कांग्रेस के उसूल क्या हैं । कांग्रेस के उसूलों को जनता ने सही उसूल माना है । आप इसी परेशानी में मुबलला हैं । मैं अर्ज करना चाहता हूं कि यह पूंजीपति लोग जो तस्कर का व्यापार करते हैं, जो अकाल के समय रिख्राया को तंग करते हैं श्रीर खाने-पीने की चीजों को दबाकर उनकी कीमतें बढ़ाते हैं उनके खिलाफ आपने क्या-क्या कदम उठाये ? इधर क्रूछ करते तो कोई बात थी ।

श्वी जगदीश प्रसाद माथुर: छापको बीकानेर के तस्करों के नाम बता दंजों कांग्रेस में हैं।

श्री मोहम्मद उस्मान प्रारिफ्त: हो नकता है। मगर आप तो पूरे तस्करी समाज को बल देते हैं आप कहते हैं कि आप धर्मात्मा हैं, आपके पूंजीपति मालिक का नाम लेने वाले हैं। इस दौरात इस मुल्क में रहते बाले कितने पूंजीपतियों ने इस अकाल के बक्त खुद को धर्मात्मा साबित किया और परमात्मा को खुश करने के लिए कितना असाज बांट दिया ? जिनके पास करोड़ों रुपये हैं उनको कोई ख्याल ग्राया कि इंसान की किस तरह से मदद की जाती है ? अगर यह सरमायादार और आप यह करते तो मैं मानता कि बाकई हिन्दुस्तान की खिदमत की जा रही है।

SHRI PAPI REDDI (Andhra Piadesh): Mr. Vice-Chairman, Sir, in the President's Address there is nothing to thank; 1 oppose it.\*

SO.TI; psoplecall themselves 'progressives'. There are two varieties of 'Progressives'. One is the Congress Parly and the other is the Russian variety. When Shri Bhupesh Gupta was speaking the other day, he was weeping over the loss or damage to railway sleepers. He did not utter a word of sympathy for the 200 martyres who laid their lives and who were killed by ihe C.R.P. It is very unfortunate that he has sympathy onlj for these slespers.

The former Chief Minister, Mr. P. V. Narasimha Rao, has misused his powers.\* He was responsible for this under the M ISA, the Maintenance of Internal Security Act. But it was just to maintain the security of the integrationists he has been misusing this MISA. And who are the rowdies he has arrested? He is supposed to arrest, under ihe Act, rowdies and landlords. One of the 'rowdies' arrested was Mr. Tenneti Viswanathan, the elderly gentleman, whom we all know. The next person, the next 'rowdy' arrested was Mr. K. Sriramulu, President of NGOs' Association. The other person who was arrested was a leader of the Students' Joint Action Council, Mr. Augustine. So if it was really a movement of 'rowdies' and 'landlords', I do not see any reason why Mr. Narasimha Rao did not arrest all the landlords. Besides, we are told that these landlords have

◆These two sentences were spoken in Telugu.

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income-tax trouble. There is no question of having any black money with them. All the black money is with industrialists, and only the industrialists have been supporting Mr. Narasimha Rao's integrationist cause. Shri Bhupesh Gupta

5 P.M. was talking about Prof. Ranga the other day. I do not hold any brief for Prof. Ranga. Prof. Ranga and Mr. Bhupesh Gupta are on the same job. Prof. Ranga wants to save Shrimati Indira Gandhi as much as Mr. Bhupesh Gupta. They should rather be called the Communist Party of India (Russia) or the Communist Party of Russia (India). They make people progressives or reactionaries as they warn. I am thankful to Mr. Gupta. He called me a landlord. That has increased my borrowing capacity. The branding of progressives by the Communist Party is something like giving 'Agmark' symbol to some of their friends. They are integrationists. All the other parties including the Congress Party are separatists because members of both the regions, more than 85 Members out of 146 in Andhra area and 41 out of 76 in Telangana area have come out for this cause along with other parties. I would have been happy if Mr. Bhupesh Gupta had visited om parts and studied the situation for himself instead of sermonising here from a safe distance. Unfortunately, without knowing the facts, he calls it a reactionary movement. 1 would blame the central leadership also. Before giving the formula, we had a short visit by Mr. Mirdha. The poor man took the trouble of going to Gunttir. He must have taken persons who know things about Gunttir. He could have taken Mr. Raghu Ramaiah, Minister of Parliamentary Affairs, to ascertain facts about Guntur. Unfortunately he was accompanied by a M.P. Shrimati Lakshmikanthamma who is supposed to be a progressive and close to then Chief Minister. People thought he was accompanied by a friend of the Chief Minister just to

## [Shri Papi Reddi]

brief hi<ri on thj linis the Chief Minister wanted. Then Mr. Mirdha comes here and jays tha- :his is a reactionary movement. Later on, Mr. Chavan comes and he says that it is a movement of 300 jobs. This is rather an irritant to the Andhra sentiment. Later on, the President speaks about ihe history of TellIgu people. As you know, Sir, it is a history of separation, in 1956 itself when the States Reorganisation Commission recommended this, they never wanted this. Later on, in 1969, when we were all iniegrationists, there was some trouble. When you, Sir, became a separatist, there was some more trouble.

THE VICE-CHAIRMAN (SHRI V.B. RAJU): I did not become a separatist.

SHRI PAPI REDDI: Integrationist in your own way, Sir. I would request the Congress benches to see reason and see the writing on Ihe wall and the realities. Even if the State is bifurcated just now, you can have Congress Governments in both the St;<sup>1</sup>rcs.

Then you can fulfil your promises to the weaker sections saying that you would provide facilities for the weaker sections. Now you will have a chance to appoint two Chisf Ministers and I would suggest the nariis also. I would suggest Mr. M. R. Krishana foi Telangana and Mr. Bathina Subba Rao for Andhra.

SHRI JAGDISH PRASAD MATHUR: Not Mr. Raju?

SHRI PAPI REDDI: No, it is very difficult. Mr. Subba Rao was the first to resign his ministership. That way at least, the Congress Party would be fulfilling its pledges to the weaker sections and save itself from future liquidation over which I suppose, Mrs. Indira Gandhi would not like to preside. Thank you.

श्री रोशन लाल (हिमाचल प्रदेश) : सदरे मोहत-रिम, प्रेसीहेंट ने जो एडेस एवाम के दोनों हाउसेज में पेश किया स्रीर हमारे गाडगिल साहब ने शतिये का जो प्रस्ताव उस के लिए इस हाउस में पेश किया, में उस का तहेदिल से खैरमकदम करता हूं । प्रेसीबेंट ने, गवर्नमेंट ने साले गुजिश्ता के एचीवमेंट्स और साले रवां के ऊपर जो गवनें मेंट की जानिब से कुछ तजवी ज-यात एवाम की फलां बहबदी के मिलसिले में पेण हई उस पर रोजनी डाली, एक खाका पेक किया । चनांचे जहां तक मल्क की फलां वहबदी का ताल्ल्क है इस बात से इन्कार नहीं किया जा रहा है कि हमारी गवर्नमेंट तहेदल से उसे चाहती है और उस की बड़ी नेक ख्वाहिणात हैं कि जो कमिटमेंट उस ने ग्रवाम के सामने किये हैं, हमारी सरकार ने, कांग्रेस सरकार ने किये हैं उन को परे पाये तकमील तक पहुंचा दिया जाये ग्रौर उन को ग्रमली जामा पहना दिया जाये । इस में शक नही कि मल्क में चन्द बढे मसले दरपेश हैं, मसलन खण्कसाली, तुफान ग्रीर मंहनाई, एजीटेशन्स, स्टडेंटस वगैरह के आंदोलन और दूसरे अनरेस्ट वगैरह । यह सब चीजें जिन में वेकारी भी है । यह सब गवनैमेंट के सामने दरपेश हैं और गवनैमेंट वही संजीदगी के साथ और तनम्म्ल मिजाजी के साथ इन पर हाबी होने के लिए सजीदगी से कोणिश कर रही है ऐसा में समझता हूं। लेकिन कुछ सयासी पार्टियों ने एक मतदवा महाज बना कर सरकार को या गवर्नमेंट को या कहना चाहिए कि कांग्रेस की इमेज को खराब करने के लिए एक गठजोड़ किया और उस गठजोड़ के जरिये कुछ तशद्दाना स्रामेज सर-गर्मियां तेज कर रखी हैं जिस से कि देश के जमहरी निजाम ग्रीर मल्क के मकाद को नुकसान पहुंचने का इनकान है।

श्वो महाबीर त्यागीः यानी मुल्क में एकता न हो ।

श्वी रोशन लाल : मेरी यह राय है। आप की राय में यह है कि नेक्नल इंटोग्रेशन जो है वह कायम नहीं रहना चाहिए। यह आप की राय है।

श्री मान सिंह वर्मा: कांग्रेस को दो किस ने किया?

श्री रोशन लाल : ग्राप की पार्टी भी ग्रुब दो बनने वाली हैं । ग्राप भी जरा ग्रपने गरेबां में मूंह डाल कर देखिये ।

एक और बहत बड़ा मसला पेश है। मैं इस बात पर ज्यादा टाइम नहीं लेना चाहता कि महंगाई को ले कर क्या हआ। तुफान वगैरह कृदरती मसले हैं, लेकिन इस के बावजुद गवनेंमेंट पूरी तन्देही के साथ इन मसलों पर हावी होने की कोणिण कर रही है। लेकिन ग्रब एक नया मसला ग्राजकल, तेलंगाना इग्य, मल्क के उस हिस्से के बटवारे की बान बहन तेजी से चल रही है और उमने इस दोनों हाउसेज के पेवान के मेम्बरान के ग्रंदर ग्रीर दीगर पोलिटिकल पार्टीज के ग्रंदर भी एक बेचैनी पायो जा रही है। जहां तक कौमी ममायत का नाल्लक है, यह अगर कौमी सतह पर इसको हल किया जाए तो उससे मुल्क का मफाद और मुस्तकिवल हमेगा रोगन रहता है और कौम का बकार खढ़ता है सौर गवनंमेंट का बकार भी बढता है । तो हम चाहते हैं, उन दोस्तों में जो दिल-चस्पी ले रहे हैं, इस एजिटेशन में ले रहे हैं, या बाहर इसके किसी मसले को हल करने की कोजिश कर रहे हैं, उन्हें ग्रयने देश के रहनुमाओं के साथ बैट कर, हमारे प्रधान मंत्री के साथ बैठ कर, उनके सामने ऐसी तजवीज पेश करनी चाहिए ताकि इस ममले का कौमी मनह पर हल हो और उस पर अमल-दरामद हो लेकिन जो पार्टियां दोनों में झगड़ा करा रही हैं, जिन्होंने नापाक गठजोड़ करके इस मुल्क में तगह द आमेज मरगमियां तेज कर रखी हैं, मैं उनसे पूछना चाहता हं--मिस्टर गोरे हमारे ने अनल लीडर हैं, मुझे उनकी जात पर कुछ कहना नहीं लेकिन छभी बडी जोर से अपनी बकालन पेण कर रहे थे, सफायी पेण कर रहे थे इस गठजोड की---जेकिन मैं उबसे पूछना चाहना हं, मुल्क में जब से सरगमियां ग्र पोजीशन वालों ने तेज कर रखी हैं ग्रौर तोड़फोड की पालिसी कौमी मिल्कियन को और मल्क में लोगों के जान व माल में खतरा डाल रही हैं, मरूक को नुकसात पहुंचा रही हैं, क्या उनकी नेजनल इन्टिगिटी का यह जुज और स्प्रिट है ? क्या इससे कौमी मिल्कियत को नकसान पहुंचता है, क्या देश के मफाद में है यह चीज ? गवर्नमेंट में जमहरियत के संदर जिटीसिज्म जो है वह बड़ी झाला मानी गई है बजतें कि वह बड़ी इन्टेलिजेन्ट हो और कन्सट्रबिटव्ह हो लेकिन जिस किस्म का बतीरा या तरीकयेकार मखालिफ पार्टियों ने, सियासी पार्टियों ने इकट्ठा होकर देश की कौसी मिल्कियत को नुकसान पहुंचाने के लिए या देश की इन्टेग्रिटी को नुकसान पहुंचाने के लिए ग्रस्तियार कर

रखा है उससे यह जाहिर है कि जो पिछले दिनों इस हाउस में चर्चा हुई थी कि सी० बाई० ए० की उससे कुछ लोगों के दिलों में शक व जुबहा पैदा हुए थे, लेकिन झाज वह विलकुल करने की पूरी गुंजाइण है कि उसके पीछे कुछ न कुछ भैर मुल्की एजेन्ट हैं जिनका उसमें हाथ है।

अब में इसके अतावा एक छौर चोज अर्ज करना चाहना हूं । प्रेसीडेन्ट साहब ने घपने एड्रेस में समाज-वाद की तरफ इजारा किया है स्रीर उसकी भी चर्चा को है । मैं निहायन खदब से अर्ज करूंगा कि 25 वर्ष हो गए, जब हमारी गवनंमेंट ने एक ब्रहद किया था, वायदा किया था कि हम एक कास्टलेस और कीडलेस सोमाइटी बनाना चाहते हैं । 25 बर्षों के बाद हम कहां तक पहुंचे हैं अपनी मंजिल पर ? जितने भी इलेक्शन होते हैं, हर जगह जातपात का जिक ग्राता है, हर जगह जानपात का तजकिरा बाता है। तो में पूछना चाहत। हं : वह कास्टलेस और क्रीडलेस, बिना रंग व नसन अकीदा और खयालात के ऐसे समाज को कायम करने वाले वायदे कहां गए ? मैं इसकी बाबत पूछना चाहता हूं, क्योंकि कुछ लोग ग्रमी इस तंगदिली में फंसे हैं। मुझे कुछ कमीजनों में काम करने का इत्तिफाक हम्रा छोर मैंने देखा दर दराज के पलेमांदा तबके के लोग, चाहं वे कबीले हैं, चाहे वे दूसरी पजेमांदां जातियों से ताल्लक रखते हैं, रखने बाले हैं, अभी तक वे ऐसी जिन्दगी बसर कर रहे हैं जो काविले रहम है। उनके दिन भी उनकी रातें हैं और दूसरे जानिक ऐसे लोग हैं जिनकी रातें दिन बनी हई हैं । उनको बिजली की सहलियत है, उनको रोशनी है, तालीम की सहलियत है, खाने पीने की सहलियत है । जगमगाते हए जहरों में, सड़कों में ग्रीर मकालों में रोजनी मिली है, सड़कें पाक नाफ मिलती हैं, बहरों में फौव्वारे मिलते हैं, लेकिन उन बेचारों के लिए न मकान है न रोटी-कपडे का प्रबंध है, न जिंदगी का मेयार ऊंचा उठा है, न उनके बच्चों को तालीम के लिए खास महलियतें दी गई हैं। इसलिए मैं झर्ज करना चाहना हं कि झगर यह मजलिसी, इक्तसादी तबदीली न लाई गई, तो मुझे अन्देशा है और में अपने रसूक से कह सकता हूं कि जरूर इंकलाव बायेगा । इंकलाव हम नहीं लाते हैं बल्कि जब जब समाज में जल्म तशह द. सितम और बेइन्साफी होती है तो फिर उसका नाम

## 275 Motion of Thanks [ধ্রী रोणन लाल]

इंकलाब है। अगर इस चीज की रोकथाम नहीं की गई क्योंकि अभी तक देखने में यह आया है कि ज्यों-ज्यों हम इस देश में समाजवाद का नाम लाये, हमने प्रोग्नेसिव लेजिस्लेशन लाने की कोशिश की, तो उसकी राह में, उसके रास्ते में, कोई न कोई ताकत, रजत पसन्द लोग मुतलिक अनान लोग जो इस देश में बहुत है, जो तरक्की की राह में, जो समाजवाद की राह में सद्देराह बने हुए हैं, वे हमेंशा रुकाबट डालते रहते हैं। तो मैं यह खर्ज करना चाहता हं कि सब से ज्यादा खतरा जो है वह यह है कि ग्रगर समाजवाद को लाना है तो हमें उन लोगों को जो मुट्ठीभर ग्रमीर लोग हैं, जो गरीब ग्रौर मेहनतकका लोगों की आमदनी से अपना ऐग व इशरत उडाते हैं उनकी सारी मिल्कियत को कौम के हाथ में ले लेना चाहिये ताकि सब लोगों को इन्साफ मिले बरना जम्हरियत के लिए एक जबरदस्त खतरा है । इन लोगों ने नापाक गट जोड़ करके मुल्क में जनता को भड़का कर अपनी तजदुदाना सरगमीं तेज कर दी है और मैं यह समझता हंकि यह जो खतरा है बह जम्हरियत के लिए एक जबरदस्त खतरा है।

इन बातों के साथ ही साथ मैं यह भी कहना चाहता हं कि सरकार अभी तक कितने ही प्रोग्राम बना चकी है. अपने समाजबाद के लिए, लेकिन यह जो लोग है जिनसे हमने वायदा किया है कि हम कास्टलेस और क्लासलेम सोसाइटी बनायेंगे, मेरे ख्याल से अभी तक इस बारे में कृछ नही हुआ है। अगर मुल्क का एक चौथाई हिस्सा जो बाबादी है, बगर वह इसी तरह से पिसती रहेगी, तो मैं समझता हं कि इस देश में न समाजवाद आ सकेगा और न ही यह देश तरक्की कर मकेगा, जिस चीज का हम सब जगह बराबर जिक करते रहते हैं। इसमें कोई शक नहीं है कि इस देश ने नुमायां तरक्की की है, सनती तौर पर तरक्की की है, एजकेशन और दूसरे मैदानों में तरक्की की है और इस तरह से हमने बहुत काबिले तारिफ तरक्की की है और इन तरह से देश का सिर ऊंचा किया है । बाहर के मुल्कों ने इस बात का एहसास किया है कि हिन्दूस्तान एशिया में उभरता हुआ ताकतवर मुल्क है। लेकिन जब मैं

## समझता हूं कि जब हमारे जिस्म का एक हिस्सा कमजोर रह जायेंगा तो यह हमारी जिस्म की खुबसुरती बेमानी होगी। आज हमारी साबादी का जो एक चौथाई हिस्सा है वह पश्रेमांदा रह जायेंगा, गरीब गरीब रह जायेंगा, तो यह जो खूबसूरत समाजवाद की बात है वह बेईमानी रह जायेंगी। मैं सरकार से यह अर्ज करना चाहता हूं कि वह प्लानिंग में इस बात की तरफ खास तौर से तवज्जो दे कि जो पशेमांदा तबके के लोग हैं, उनकी

फलाह ब्रौर बहबुदी के लिए जो कुछ भी किया जाय

वह कम है। सरकार की नीति और नीयत इस बारे

में साफ है, लेकिन उसके रास्ते में जो रुकावटें हैं उनको

उसे दर करने की कोशिश करनी चाहिए ।

[RAJYA SABHA]

एक चीज मैं प्रपनी स्टेट की जातिव से धर्ज करना चाहता हूं। मेरा स्टेट एक पश्रेमांदा स्टेट है। मैं हाउस के उन मेम्बरान का तेहदिल से मशकूर हूं कि उन्होंने पिछले दफा हमें स्टेटहुड दिलाने में इतिफाके राय से हमारा साथ दिया था और हमारी पूरी मदद की थी। मैं यह कहता हूं कि हमारा स्टेट यतीम है और ग्रगर उसको रिकागनाइज्ड नहीं किया जाता तो यह हमारे लिए गैर मुनासिव होता। ग्रजबत्ता यह जरूरी है कि स्टेट की बेहतरी और उसकी फलाह व बहबूदी के लिए हमारी यह मांग है कि सरकार उस स्टेट की जरूरी मांग के उपर ग्रवध्य तवज्जो देगी और जो हमारे जायज हकक हैं उन्हें स्वीकार करेगी।

हमारे यहां स्टेट में कुछ चीजें ऐसी हैं जो बजट सैंगन में कहो जाती हैं। मैं यहां पर एक चीज यह कह देना बेहतर समझता हूं कि शिमला हिल्स में कसौली एक हिल स्टेशन है जहां पर गवर्नमेंट आफ इण्डिया का रिसर्च इंस्टीट्यूट है। जहां पर जानवरों और घोड़े का सीरम बनता है। उसका एक सैंक्शन वहां पर है। गवर्नमेंट आफ इण्डिया और यहां के ब्योरोकेट अफसर इस इंस्टीट्यूशन को यहां से हटाकर चंडीगढ़ ले जाना चाहते हैं।

हमने, हिमाचल प्रदेश के पालियामेंट के मेम्बरान ने मिलकर बड़े जोर के साथ मांग की, के० के० शाह जो पहले हैल्थ मिनिस्टर थे उनसे हम मिले और बाद

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में हम दीक्षित साहब से और प्राइम मिलिस्टर से मिले. उनसे ग्रजं की कि बहां से उसको तबदील न किया जाये जैसा मैंने पहले कहा था, ऐसा नोट हुआ है व्युरोजेसी का प्रफसरों के बच्चों की तालीम-तरवियत के लिए <u>अंग्रे</u>जी स्कूल का होना बहुत,जरूरी है जहां मीडियम आफ इंस्ट्रव्यन इंगलिण हो इस जम्हरी राज में, इस सैक्यूलर स्टेट के अन्दर । दूसरे यह था कि जो उनकी जायज जरूरियत हैं उनको हिमाचल प्रदेश पूरा करे । चनांचे गवनेमेंट ने यह सारी चीजें तस्लीम की झौर वह इन सारी बातों के लिए तैयार हो गई। वह इस बात के लिए भी तैयार हो गई कि उसके लिए पानी का भी इन्तजाम करें स्रौर जो बाटर का इन्तजाम करने बाला सैक्शन है मिलिटरी का उसने 50 हजार गैलन पानी देना मंजूर कर लिया। वहो तीन स्कूल हैं, पब्लिक स्कूल हैं, गवनमेंट स्कूल है, कालेजैज हैं, रोड है, ट्रांसपोर्ट है, सब चीजें है, सरकार उनकी बात मानने के लिए तैयार है, लेकिन उसके बावजूद वहां से उस इंस्टीट्यूट को तबदील किया जा रहा है। मैं प्रार्थना करता हं कि सरकार उसकी तरफ तवज्जह दे।

#### SHRI BALACHANDRA MENON

(Kerala) : Sir, this Address is the most disappointing one we ever had and it is an Address which reflects the confusion in which the ruling party has found itself. None of the basic problems that face our country has been dealt with. It is all a passing remark. There is a hope that things might turn out to be good. That is what the President tells us. He has told us that these difficulties are temporary and there is a good possibility of om getting over these difficulties. Are they such temporaly difficulties ? I would like to know why these high prices 1 What are the reasons for it ? Why is it that there is black money, unemployment, oppression of Harijans, strike by even Government officials and linguistic madness ? Then, there is industrial stagnation, there are tribal revolts, scarcity of essential commodities, the rise of monopolies, closure of factories, student unrest, corruption even in high places.

# SHRI DAHYABHAI V. PATEL : Only in high places.

SHRI BALACHANDRA MENON : These are not small problems which you can get over. Why is it that you are in this position ? I want you to seriously consider it. After the last President;"! election and the subsequent general elections you had time. The people had returned you with a massive majority and you got a big majority. How did you make use of the time ? I would say that none of the problems is properly tackled and you iefuse to tackle them. We are in this difficult position today, because of the wrong policies that you have been pursuing for the last twentyfive years and because of your refusal to correct yourself in spite of the mandate which you have got. 1 would like to tell you that during these last few yea.s the private corporate sector has improved its position and it has become stronger. Monopoly has become entrenched because of your wrong policies. You have given more and more industries to the private monopolists in this country and to the foreign monopolists as well. Is this the way to selfreliance ? You are not \ery anxious about self-reliance. It is only a slogan and nothing more than that. If you had made use of the opportunity. controlled the monopolists and taken over some of the industries, you would have done something and the worker would hale reacted properly. Today the worker finds that he has nothing to do with you. Why ? It is because he finds that you have made the monopolists to grow as they like and make as much profit as they like. The worker asks why he should be committed when nobody in this country seems to be committed. Nobody is anxious that the prices should be brought down. Then why should you call upon every worker to be committed ? Everybody seems to be a robber and everybody is making use of the opportunity to loot the people.

This is what is being done and you are unable to stop it. Why is it

[Shri Balachandra Menon] that most of these monopolies have not been taken over '? Our country cannot go the capitalist path. Indian capital lias gone old, it has no future, and the only thing is to take over the industries which the monopolies control and straightaway start a new chapter. You dare not do it. What about land reforms ? YOJ spoke of land reforms. The result is Andhra. You spoke about ceiling. They will not allow you to do anything. You said that wholesale trade in foodgrains will be taken over. And the Andhra vested interests have come up against that, because you gave time. At a time when you should have taken strong action, you were vacillating and the result is, counter-revolutionary forces are at work. Mr. Goray spoke about the voluntary separation of Andhra and in that he staled about my party's role in 1950 in the Telengana Movement. We went wrong in that struggle; afterwards we knew that it was a wrong step. Now, the right reactionaries want to do the same thing. In Andhra history is against you. Everybody who attempted to separate Andhra and Telengana, they have found that they will never succeed. The Nizam tried, he failed. We tried to have an independent Telengana, we failed. Now, the vested interests in Andhra want that they should separate. They are also going to fail because it is a State based on one language, and a common culture. You cannot divide it. The economy of the country is the same, you cannot separate it. The rivers now from one area to the other, you cannot separate it. However much you can attempt, you can never succeed. History has proved that the struggle there is a failure. I am sorry when Mr. Goray spoke as if it is a small thing. In the national movement, when India started the demand for linguistic States, it came into

being. Potti Sriramulu sacrificed his life for it, and all the other States came only after Andhra. Now, some of the people in Andhra and some of the people in Telengana wanted that Andhra and Telengana should be separated. Hundreds of people had to die. Then somebody comes and says that they will not be allowed to separate. And people die for that. Then the Andhra people say, we will separate. So many other people die. What is this ? Every two years when some Andhra leaders take it into their heads that there should be separation, people are killed or butchered. Should they not be ashamed that the people are killed? And for what? For a cause which cannot succeed, because they know full well that the economy of the region, the aspirations of the entire people are the same. Together, they will have to march forward. Cenrtainly, adjustments will have to be made. If backward areas are there, they will have to be looked after because 1 am sure even in Andhra there are other regions which have been neglected, for example, the Ravalaseema are?. All these backward areas will have to be looked after well. It is not the Mulki Rules, it is something more than that and behind this thing, some powerful forces are there. What is happening all over the world ? We are happy that the American Imperialism has been forced to come to an agreement in Vietnam. But you must remember- the cat is again on the wall and any time it may jump inside, and it is time that we saw which side or area is weak. And I am sure, this Pakistan-India trouble will also come up again if we are not careful and if we are divided among ourselves. If the vested interests are allowed to have the way they like, what will happen is- you can be sure—our future also is going to be very dark. Foreign forces are at work to smash up the little unity which we were able to build up last time because of the Bangla Desh movement. That unity raaj not be allowed to be continued.

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I would like to say that we have not taken the people into confidence. Tf during this period we had thought about land reforms and had allowed the agricultural labourer to have at least some land, some holding, this situation would not have come about. You would have got people to support you.

THE VICE-CHAIRMAN (SHRI V. B. RAJU) : Will you complete, please

SHRI BALACHANDRA MENON : Just two minutes. Again, I have to say that if you want to go forward concentrate in the main areas on the important projects of our country that is, agriculture. Agriculture produces 49 per cent, of our And this wealth is produced by wealth the small peasant who does not have even security of tenure. He even does not have the land which will give him sufficient return. It is he who produces the wealth and he should be helped. In areas especially in the Indo-Gangetic belt why should 'here be difficulty about water ? If only you could dig well you would have got water. Even the ordinary tanks could have supplied you enough water. Why do you not do it? This belt can become the centre of India's agrarian wealth. But it Still you say there is was not done. drought in the Indo-Gangetic plain where you have got the maximum amount of water. While you may think about your coming together, cauvery and Ganga the best thing for you will be to start the old practice of digging а large number of wells and tanks so that these areas can have soma irrigation which will nuan agricultural labour getting full work and higher wages an:i a bigg:r mirket for industrial goods and the peasantry improving their lot. Certainly thsre will be requirement of cloth and mare of industrial goods will be consumed. The industrial sector will advance, the country will advance only when the agrarian sector is properly helped. Mahatma Gandhi was right when he said that our wealth lies in the villages, that

India's future lies in us villages. That is where we have to concentrate. You can do a good deal if >ou can bring about land reforms and give proper wages to the agriculture labour who constitute the majority.

Other points I could not because I have no time.

THE VICE-CHAIRMAN (SHRI V.B. RAJU): The Railway Minister will make a statement.

#### STATEMENT BY MINISTER RC NEW RAILWAY PROJECTS IN MAHARASHTRA BY WAY OF DROUGHT RELIEF

THE MINISTER OF RAILWAYS (SHRI L. N. MISRA) : Mr. Vice-Chairman, Sir, the State Government of Maharashtra have been representing for taking up certain railway projects in the Maharashtra State the earthwork portion of which could be done as drought relief works. The projects which have been under consideration for this purpose are :

(a) New B.G. Line from Wani to Chanaka costing Rs. 5.3 crores—length 76 kms.

(b) Conversion of Manmad to Purli VaijnathfromM.G. to B.G. costing Rs. 28 crores—length 354 kms.

(c) Conversion of Miraj-Latur from Narrow Gauge to Broad Gauge costing Rs. 30 crores—length 326 kms.

(d) New B.G. line from Apta to Dasgaonas part of theKonkan line from Apta to Mangalore—total cost Rs. 225 crores including rolling stock and interest during construction—length 910 kms.

It is unfortunate that a controversy has developed in regard to the subject. I have specifically referred to these lines along with certain others in my Budget Speech in paiagraph 42. I quote :

"42 there are certain important

works of new lines and conversions presently under examination and active